

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0002632/2023	BAPI KARMAKAR VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /19 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000004/2023
2	BLAPL/0002633/2023	BENGA @ SOMU @ SOMANATH PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	TANGI (KHURDA) /1 /2023 J.M.F.C,TANGI(Khordha) GR/0000002/2023
3	BLAPL/0002634/2023	SUSANTA PRUSTY VS STATE OF ODISHA	S.S.RAY (2) VS	BERHAMPUR TOWN /267 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002280/2022
4	BLAPL/0002635/2023	JAGABANDHU CHAND VS DIRECTORATE OF ENFORCEMENT	JAYDEEP PAL VS	KHANDAGIRI P.S. /496 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) PMLA/0000010/2022
5	BLAPL/0002636/2023	SHYAMA DALAPATI VS STATE OF ODISHA (HOME)	JUGALA KISHORE PANDA VS	CHITRAKONDA /98 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000069/2021
6	BLAPL/0002637/2023	BAGA @ BIJAYA KUMAR SAMAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /449 /2022 J.M.F.C,PARJANG(Dhenkanal) GR/0000428/2022
7	BLAPL/0002638/2023	AMULYA MAHARANA VS STATE OF ODISHA	SAILABALA JENA VS	ATTABIRA /294 /2022 C.J.M.,BARGARH(Bargarh) CT/0000016/2023
8	BLAPL/0002639/2023	BISHNU @ BASUDEV MOHANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /491 /2022 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0001460/2022
9	BLAPL/0002640/2023	RINKU @ PRADIP MAHALI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /70 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000027/2023
10	BLAPL/0002641/2023	TENGUNU @ SAMBHUNATH BHOI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	PURUNAKATAK /88 /2022 A.D.J.,BOUDH(Baudh) ST/0000092/2022
11	BLAPL/0002642/2023	DRONA JANI @ DAL VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KHARIAR /335 /2021 DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada) ST/0000019/2022

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0002643/2023	DEOSING KEUT VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DHARMABANDHA PS /67 /2022 DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada) ST/0000012/2023
13	BLAPL/0002644/2023	LACHHIN BHATRA @ LACHHIM VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /104 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000085/2022
14	BLAPL/0002645/2023	SANJAY KUMAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /69 /2023 NYAYADHIKARI,GRAM NYAYALAYA,ATTABIRA(Bargarh) CT/0000066/2023
15	BLAPL/0002646/2023	KAILASH MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /212 /2022 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000067/2022
16	BLAPL/0002647/2023	GANGADHAR BADI @ GANGA VS STATE OF ODISHA	SATYABRATA PANDA VS	SUBALAYA /33 /2022 S.D.J.M.,BIRAMA HARAJPUR(Sonepur) GR/0000134/2022
17	BLAPL/0002648/2023	ABHIMANYU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BISSAMCUTTACK /127 /2021 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000105/2021
18	BLAPL/0002649/2023	AKASH MAHALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /234 /2022 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(Sonepur) GR/0000214/2022
19	BLAPL/0002650/2023	RADHESHYAM SUNA VS STATE OF ODISHA	KIRTAN DANG VS	PUINTALA /39 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000214/2023
20	BLAPL/0002651/2023	NARESH SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /52 /2022 A.D.J,PATNAGARH(Balangir) SC/0000047/2022
21	BLAPL/0002652/2023	NARESH DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /127 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000043/2021
22	BLAPL/0002653/2023	SANAK PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NCB BHUBANESWAR /3 /2021 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000009/2021
23	BLAPL/0002654/2023	DOURATH BAGH @ DOULATA	SURYAKANTA DWIBEDI	BALLIGUDA /20 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

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		VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal)
24	BLAPL/0002655/2023	KISAN SAGAR @ KISHAN SAGAR	RAJENDRA NARAYAN ROUT	Spl/0000006/2023
		VS STATE OF ODISHA	VS	JEYPORE TOWN /335 /2022
25	BLAPL/0002656/2023	BUTURU PURTY	MANAS KUMAR CHAND	()
		VS STATE OF ODISHA	VS	//
26	BLAPL/0002657/2023	KRISHNA CHHETRI @ GOTHE	PRATYUSHA NAIDU	BOLANI /38 /2022
		VS STATE OF ODISHA	VS	A.D.J.,CHAMPUA(Kendujhar)
27	BLAPL/0002658/2023	HEMANTA NAYAK	SATYA RANJAN MULIA	ST/0000002/2023
		VS STATE OF ODISHA	VS	BANDOMUNDA /105 /2021
28	BLAPL/0002659/2023	HEMANTA KUMAR ROUT	PRASANNA KUMAR MISHRA	2ND A.D.J.,ROURKELA(Sundargarh)
		VS STATE OF ODISHA	VS	ST/0000144/2022
29	BLAPL/0002660/2023	MAHESWAR DAS @ MUNA	JYOTIRMAYA SAHOO	KENDRAPARA /238 /2022
		VS STATE OF ODISHA	VS	S.D.J.M.,KENDRAPARA(Kendrapara)
30	BLAPL/0002661/2023	PITAMBARA SAHU	ARIJEET MISHRA	GR/0000807/2022
		VS STATE OF ODISHA	VS	PARJANG /11 /2023
31	BLAPL/0002662/2023	K. ANIL KUMAR	HIMANSHU BHUSAN DASH	J.M.F.C,PARJANG(Dhenkanal)
		VS STATE OF ODISHA	VS	GR/0000011/2023
32	BLAPL/0002663/2023	LAXMAN GOLARI	BABITA SAHU	KHURDA MODEL /419 /2021
		VS STATE OF ODISHA	VS	()
33	BLAPL/0002664/2023	GANGU PADIAMI	KRUSHNA CHANDRA DASH	//
		VS STATE OF ODISHA	VS	/ /0
34	BLAPL/0002665/2023	GANGU PADIAMI	KRUSHNA CHANDRA DASH	SPL.JUDGE,ANGUL(Anugul)
		VS STATE OF ODISHA	VS	Spl/0000066/2013
		VS STATE OF ODISHA	VS	RAYAGADA TOWN /19 /2023
		VS STATE OF ODISHA	VS	()
		VS STATE OF ODISHA	VS	//
		VS STATE OF ODISHA	VS	CHITRAKONDA /111 /2020
		VS STATE OF ODISHA	VS	()
		VS STATE OF ODISHA	VS	//
		VS STATE OF ODISHA	VS	MATHILI /33 /2021
		VS STATE OF ODISHA	VS	()
		VS STATE OF ODISHA	VS	//
		VS STATE OF ODISHA	VS	MATHILI /84 /2019
		VS STATE OF ODISHA	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0002666/2023	STATE OF ODISHA BIBHUTI BHUSAN PATNAIK @ PATASANI VS	JYOTIRMAYA SAHOO VS	// NAYAPALLI P.S. /752 /2022 ()
36	BLAPL/0002667/2023	STATE OF ODISHA KAMLESH @ KAMALA LOCHAN HANTAL VS	ARIJEET MISHRA VS	// ORKEL /29 /2021 ()
37	BLAPL/0002668/2023	STATE OF ODISHA HETA @ SALUKA HAIBURU VS	ARIJEET MISHRA VS	// MOHULDIHA /10 /2021 ()
38	BLAPL/0002669/2023	STATE OF ODISHA SUMITRA MAHANTA VS	ALOK KUMAR PANDA VS	// HARICHANDANPUR /21 /2023 ()
39	BLAPL/0002670/2023	STATE OF ODISHA RAJESH BEHERA VS	GYANALOKA MOHANTY VS	// ERASAMA /206 /2022 ()
40	BLAPL/0002671/2023	STATE OF ODISHA ASHUTOSH DAS VS	RAMDAS ACHARY VS	// LAXMISAGAR P.S. /199 /2022 ()
41	BLAPL/0002672/2023	STATE OF ODISHA MITU @ JANMEJAYA BEJA VS	PABITRA KUMAR NAYAK VS	// KANIHA /30 /2023 ()
42	BLAPL/0002673/2023	STATE OF ODISHA TUNA SAHOO VS	MANOJ KUMAR PANDA VS	// CHHENDIPADA /67 /2023 ()
43	BLAPL/0002674/2023	STATE OF ODISHA MANISH NAMDEO VS	JITENDRA SAMANTARAY VS	// BINIKA /19 /2023 ()
44	BLAPL/0002675/2023	STATE OF ODISHA RAHUL BEHERA VS	SIDHARTHA DAS VS	// barpalli /300 /2019 ()
45	BLAPL/0002676/2023	STATE OF ODISHA KARMA KACHHAP VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// ROURKELA GRPS. /2 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

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46	BLAPL/0002677/2023	SHASHIKANTA MOHAPATRA VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN MOHAPATRA VS	BALASORE VIGILANCE /4 /2023 () //
47	BLAPL/0002678/2023	ALOK SAHOO @ CHHABI VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /400 /2022 () //
48	BLAPL/0002679/2023	MIHIR BEERA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /134 /2022 () //
49	BLAPL/0002680/2023	CHHAMU MOHANTA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /204 /2022 () //
50	BLAPL/0002681/2023	SUBHA KUMAR BANERJEE VS REPUBLIC OF INDIA	BIJAN GHOSH VS	BALIAPAL /82 /2013 () //
51	BLAPL/0002682/2023	JAGAN BEHERA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHALLIKOTE /705 /2022 () //
52	BLAPL/0002683/2023	VIVEKANANDA YADAV VS STATE OF ODISHA	MANAS RANJAN PATRA VS	SAINTALA /232 /2019 () //
53	BLAPL/0002684/2023	GUDU @ SIBAPRASAD NAYAK VS STATE OF ODISHA	SURYAKANTA DASH VS	SARANAKUL /138 /2022 () //
54	BLAPL/0002685/2023	CHANDRAMANI MEHER @ CHANDU VS STATE OF ODISHA	DEVASHIS PANDA VS	PATNAGARH /139 /2022 () //
55	BLAPL/0002686/2023	BAHADUL @ BAHADUL SAMAL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	DHENKANAL SADAR /7 /2023 () //
56	BLAPL/0002687/2023	WATEKA NUKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BANDHUGOAN /4 /2010 () //
57	BLAPL/0002688/2023	ARCHANA NAG	JAYDEEP PAL	NAYAPALLI P.S. /646 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

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		VS	VS	()
58	BLAPL/0002689/2023	DIRECTORATE OF ENFORCEMENT RAJIB KUMAR JANI @ RAJIB	ANIRUDHA DAS	// TIKABALI /82 /2021
		VS	VS	()
59	BLAPL/0002690/2023	STATE OF ODISHA KANHA RANA	ANIRUDHA DAS	// BALLIGUDA /159 /2022
		VS	VS	()
60	BLAPL/0002691/2023	STATE OF ODISHA ALAM MANDAL	SHUBHENDU KUMAR PARIDA	// / /0
		VS	VS	()
61	BLAPL/0002692/2023	STATE OF ODISHA BAPUNA SETHA	CHANDANA MISHRA	// PHIRINGIA /22 /2023
		VS	VS	()
62	BLAPL/0002693/2023	STATE OF ODISHA AJAYA TIRIA	RAKESH KUMAR DAS	// CDA-II /23 /2022
		VS	VS	()
63	BLAPL/0002694/2023	STATE OF ODISHA JAYAMANGAL NANDA	RAJJEET ROY	// BOLANGIR TOWN /66 /2023
		VS	VS	()
64	BLAPL/0002695/2023	STATE OF ODISHA RABI CHANDRA BARAL	PRAFULLA KUMAR KHATEI	// TANGI (KHURDA) /231 /2023
		VS	VS	()
65	BLAPL/0002696/2023	STATE OF ODISHA ANKIT KUMAR SINGH @ GOLU @ GOLUA	GYANA RANJAN DHAL	// CYBER CRIME AND ECONOMIC OFFENCES /35 /2022
		VS	VS	()
66	BLAPL/0002697/2023	STATE OF ODISHA VIJAYA KUMAR PATEL @ ANTOL	SANJIT KUMAR DAS	// CHAULIAGANJA /334 /2022
		VS	VS	()
67	BLAPL/0002698/2023	STATE OF ODISHA PRAPHULA KUMAR BARIK	ACHYUTANANDA PATTANAIIK	// DHAMNAGAR /109 /2022
		VS	VS	()
68	BLAPL/0002699/2023	STATE OF ODISHA UDAYANATH RATH	KALPATARU MISHRA	// SPL.TASK FORCE /30 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0002700/2023	STATE OF ODISHA JAGAN BEHERA VS	TAPAS KUMAR ACHARYA VS	// KHALLIKOTE /692 /2022 ()
70	BLAPL/0002701/2023	STATE OF ODISHA RAJIB KUMAR VS	MANOJ KUMAR PATI VS	// //0 ()
71	BLAPL/0002702/2023	STATE OF ODISHA DABLU KHAN VS	BEDA PRAKASH PANDA VS	// //0 ()
72	BLAPL/0002703/2023	STATE OF ODISHA SERA @ SIRAJUDDIN KHAN VS	ABHAYA KUMAR PARIDA VS	// JATNI P.S. /8 /2023 ()
73	BLAPL/0002704/2023	STATE OF ODISHA SUDHIR KANTA SAMAL @ SUDHENDRA KUMAR SAMAL VS	ABHAY KASH BHUYAN VS	// NAYAPALLI P.S. /657 /2019 ()
74	BLAPL/0002705/2023	STATE OF ODISHA SANKAR PANDA VS	SMRUTI RANJAN ROUT VS	// CUTTACK SADAR /404 /2022 ()
75	BLAPL/0002706/2023	STATE OF ODISHA NITIN SONI VS	PRADIPTA VARMA VS	// //0 ()
76	CMAPL/0000187/2023	STATE OF ODISHA RAMESH KUMAR AGARWAL VS	ADV VS	// // ()
77	CMAPL/0000188/2023	STATE OF ODISHA KAILASH CHANDRA SWAIN VS	SANTOSH KUMAR DWIVEDY VS	// // ()
78	CMAPL/0000189/2023	STATE OF ODISHA ODISHA STATE HANDLOOM DEVELOPMENT CORPORATION LTD. VS	ADV VS	// // ()
79	CMAPL/0000190/2023	LALIT KUMAR DALUA KEDAR NATH PADHY VS STATE OF ODISHA	ADV. VS	// // () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

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80	CMAPL/0000191/2023	TARULATA SAMAL VS RAMESH CHANDRA MOHAPATRA	ADV. VS	// 0 //
81	CMAPL/0000192/2023	SUDHAKAR ROUT VS A.O,CENTRAL BANK OF INDIA, REGIONAL OFFICE,BBSR	RAMA CHANDRA RAY VS	// 0 //
82	CMP/0000245/2023	CHIEF GENERAL MANAGER @ GENERAL MANAGER HIRANMAY FIELDS LTD, SAMBALPUR VS SHANKUNTALA SAHU	HIRANMAY FIELDS LTD, SAMBALPUR VS	// 0 //
83	CMP/0000246/2023	GITANJALI NAYAK VS SUBRAT KUMAR TRIPATHY	SUVASHISH PATTANAİK VS	// 0 //
84	CMP/0000247/2023	SIBARAM PARIDA VS DEBENDRA PARIDA	BIGHNARAJ RATH VS	// 0 //
85	CMP/0000248/2023	MIHIR KUMAR LENKA VS SARAT CHANDRA PANI	KSHETRABASI MOHANTY VS	// 0 //
86	CMP/0000249/2023	PRIYANKA SAHOO VS GOURA CHANDRA SAHOO	MAHARSHI MOHAPATRA VS	// 0 //
87	CMP/0000250/2023	JAYASHRI KAR VS JAYANTA KUMAR DAS	AMITAV BAGCHI VS	// 0 //
88	CMP/0000251/2023	SANDHYARANI DAS VS LAXMIPRAVA DAS @ MOHANTY	BIBEKANANDA BHUYAN VS	// 0 //
89	CMP/0000252/2023	SATYABHAMA DAS VS PURNA DAS	BHAWANI SANKAR PANIGRAHI VS	// 0 //
90	CMP/0000253/2023	BANCHHANIDHI PANDA VS ASHOK KUMAR MISHRA	SOUGAT DASH VS	// 0 //
91	CMP/0000254/2023	SAROJINI DAS	SHIB SHANKAR MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

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		VS	VS	0
		SPL SECY CUM COMMISSIONER ,G.A.DEPT		//
92	CMP/0000255/2023	PRAVAT NALINI BEHERA	ABINASH ROUTRAY	//
		VS	VS	0
		VIVEKANANDA BEHERA		//
93	CMP/0000256/2023	MD.ARBAB ALAM	M.A.ALI	//
		VS	VS	0
		MD.KAMRA ALAM		//
94	CONTC/0001536/2023	ASHOK KUMAR BAYARI	ADV	//
		VS	VS	0
		JASHMIN PATTNAIK, O.A.S.		//
95	CONTC/0001537/2023	ALEKH KUMAR BARIK	ADV	//
		VS	VS	0
		JASHMIN PATTNAIK, I.A.S.		//
96	CONTC/0001538/2023	GANGADHAR SETHI	ADV	//
		VS	VS	0
		JASHMIN PATTNAIK, O.A.S.		//
97	CONTC/0001539/2023	ABHAYA KUMAR PARIDA	ADV	//
		VS	VS	0
		JASHMIN PATTNAIK, O.A.S.		//
98	CONTC/0001540/2023	PRAFULLA KUMAR KHATUA	ADV	//
		VS	VS	0
		JASHMIN PATTNAIK, O.A.S.		//
99	CONTC/0001541/2023	SANJAY KU.MOHANTY	ADV.	//
		VS	VS	0
		PRASANTA KUMAR MOHAPATRA, SR.G.M., TELECOM DISTRICT, BSNL		//
100	CONTC/0001542/2023	SUNITA TOPPO	NIRMAL KUMAR DAS	//
		VS	VS	0
		SUPERINTENDENT OF POLICE, ROURKELA		//
101	CONTC/0001543/2023	UMESH CHANDRA DASH	ADV	//
		VS	VS	0
		SUBRAT KUMAR SATPATHY, INSPECTOR GENERAL OF REGISTRATION, ODISHA		//
102	CONTC/0001544/2023	SADASIV MAHAPATRA	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0001545/2023	ASWASTHIS,I.A.S. MAHESWAR PANIGRAHY VS	ADV VS	// // ()
104	CONTC/0001546/2023	GUHA POONAM TAPAS KUMAR, DIRECTOR ST CUM ADDL. SECY., ST AND SC DEPT RABI NARAYAN MOHANTY VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
105	CONTC/0001547/2023	VIR VIKRAM YADAV, IAS LOKNATH MOHANTY VS	ADV. VS	// // ()
106	CONTC/0001548/2023	SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, ODISHA, BBSR. SUSAMA SAMAL VS	ADV. VS	// // ()
107	CONTC/0001549/2023	ASWASTHY S, IAS MINIKETAN SAHU VS	ADV. VS	// // ()
108	CONTC/0001550/2023	RUKMAN MEHER BILASA MALLIK VS	adv. VS	// // ()
109	CONTC/0001551/2023	SOMANATH SETHI, COMMANDANT, ODISHA SPL. ARMED POLICE, 5BN., BARIPADA ISWAR CHANDRA SAHOO VS	ADV. VS	// // ()
110	CONTC/0001552/2023	DR. ARABINDA KUMAR PADHEE ISWAR CHANDRA SAHOO VS	ADV. VS	// // ()
111	CONTC/0001553/2023	DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENTS DEPT., JYOTSNA RANI KHANDAI VS	JYOTIRMAY GUPTA VS	// // ()
112	CONTC/0001554/2023	PRADEEP KUMAR NAG, D.E.O., NABARANGPUR EDUCATION CIRCLE MURALIDHARA PRADHAN VS	ADV VS	// // ()
113	CONTC/0001555/2023	DEORANJAN KUMAR SINGH, IAS SOURAV SAI VS	ADV VS	// // ()
		DEORANJAN KUMAR SINGH, IAS		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

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114	CONTC/0001556/2023	GOVERNING BODY OF DERABISH MAHILA HIGHER SECONDARY SCHOOL, CHHATA VS	ADV. VS	// 0
115	CONTC/0001557/2023	AKSHAY KUMAR PARIDA, TAHASILDAR,DERABISH SARAT CH ROUTRAY	NIROJ KUMAR MOHAPATRA VS	// 0
116	CONTC/0001558/2023	RATIKANTA PRADHAN, ODISHA CONSUMER COOPERATIVE FEDERATION LTD. ARUN KUMAR PADHI	ADV. VS	// 0
117	CONTC/0001559/2023	MAHENDRA MOHAPATRA, PROJECT DIRECTOR, LOWER SUKTEL IRGN. PROJECT (R AND R), BOLANGIR SUMIT KUMAR SAHOO	ADV. VS	// 0
118	CONTC/0001560/2023	STATE OF ODISHA, HEALTH AND FAMILY WELFARE DEPT. SRI SANKAR MALLIK	ADV. VS	// 0
119	CONTC/0001561/2023	HADIBANDHU BEHERA, ENGNR. IN CHIEF (CHIEF ENGNR. I), RWSS, ODISHA BAIKUNTHA BIHARI DASH	ADV. VS	// 0
120	CONTC/0001562/2023	DR. SANJAY KUMAR SWAIN, D.F.O., CUTTACK BANABIHARI NAYAK	ADV. VS	// 0
121	CONTC/0001563/2023	ASHIS SINGH, IPS JATINDRA PATNAIK	ADV. VS	// 0
122	CONTC/0001564/2023	R. VINEEL KRISHNA, IAS KANAK BEHERA	ADV. VS	// 0
123	CONTC/0001565/2023	SAMARTH VERMA, IAS ANANDA DAS	ADV. VS	// 0
124	CONTC/0001566/2023	CHAKRAVARTI SINGH RATHORE, COLLECTOR AN D.M., JAJPUR SUDARSAN MAHARANA	ADV. VS	// 0
125	CONTC/0001567/2023	GADADHAR DHAL, OAS, A(JB) ABHAY KUMAR SAHOO	ADV. ADV.	// //

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0001568/2023	ANU GARG, I.A.S. CHANDRASEKHAR MISHRA	ADV.	//
		VS	VS	0
127	CONTC/0001569/2023	ANU GARG, I.A.S. SUPRIYA MAJHI	ADV	//
		VS	VS	0
128	CONTC/0001570/2023	TAHASILDAR, BBSR SATYABATI PATRA	ADV	//
		VS	VS	0
129	CONTC/0001571/2023	DAYA SINDHU PARIDA, L.A.O CUM COMPETENT AUTHORITY, N.H.A.I, CHATRAPUR UPENDRA CHINDA @ BHUNJIA	ADV	//
		VS	VS	0
130	CONTC/0001572/2023	KALU MAJHI, PROJECT DIRECTOR(R AND R) CUM SPL.L.A.O, LOWER INDRA IRRIGATION PROJECT,KHARIAR CHANDRAMANI NAYAK	RAJAKISHORE SAHOO	//
		VS	VS	0
131	CONTC/0001573/2023	STATE OF ODISHA NIRAKAR CHINDA @ BHUNJIA	ADV	//
		VS	VS	0
132	CONTC/0001574/2023	KALU MAJHI,PROJECT DIRECTOR (R AND R) CUM SPL.L.A.O, LOWER INDRA IRRIGATION PROJECT,KHARIAR KUMUDINI DAS	ADV	//
		VS	VS	0
133	CONTC/0001575/2023	IPSIT SAHOO,OAS NIRANJAN PANIGRAHI	ADV	//
		VS	VS	0
134	CONTC/0001576/2023	ROOPA ROSHAN SAHOO,IAS SHAKTIPRASAD DEHURY	ADV	//
		VS	VS	0
135	CONTC/0001577/2023	ASWATHY S,IAS GHANASHYAM CHOUDHURY	ADV	//
		VS	VS	0
136	CONTC/0001578/2023	ASWATHI S,IAS SIMADRI PANIGRAHI	ADV	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0001579/2023	Y.VIJAY,IAS SUKADEV BEHERA VS	RANJAN KUMAR BEHERA VS	// // 0
138	CONTC/0001580/2023	K.SUDARSHAN CHAKRAVARTHY,IAS AJAYA KUMAR BEHERA VS	ADV VS	// // 0
139	CONTC/0001581/2023	NILAKANTHA BEHERA,OAS DIBAKAR NAYAK VS	ADV VS	// // 0
140	CONTC/0001582/2023	JYOTI RANJAN MISHRA,IAS GANAI GANESHAN VS	ADV VS	// // 0
141	CONTC/0001583/2023	ANURADHA RAO SALADI, A.G.M, S.B.I,PENSION, P.F AND GRATUITY DEPT. LALIT MOHAN BADI VS	ADV VS	// // 0
142	CONTC/0001584/2023	SATYABRATA SAHU,IAS RAMACHANDRA OJHA VS	ADV VS	// // 0
143	CONTC/0001585/2023	PREM CHANDRA CHOUDHARY,IAS DEBASHISH MOHANTY VS	ADV VS	// // 0
144	CONTC/0001586/2023	RANJAN KUMAR DAS,IAS SINDHU SWAIN VS	ADV VS	// // 0
145	CONTC/0001587/2023	PARUL PATAWARI,IAS BISWAJIT MOHAPATRA VS	ADV VS	// // 0
146	CONTC/0001588/2023	PARUL PATAWARI,IAS SABYASACHI SINGH VS	PRANAB KUMAR SAMANTRAY VS	// // 0
147	CONTC/0001589/2023	ASHISH THAKARE, I.A.S. PRADEEP KUMAR GOUDA VS	RAJJEET ROY VS	// // 0
		SWADHA DEV SINGH, I.A.S.		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0001590/2023	SASMITA KUMARI PATTNAYAK VS BISHNUPADA SETHI, I.A.S.	RAJJEET ROY VS	// ()
149	CONTC/0001591/2023	SUBASH CHANDRA BARIK VS ANU GARG, I.A.S.	ADV VS	// ()
150	CONTC/0001592/2023	JOGENDRANATH GHARAI VS DEBABRATA MOHANTY, ZONAL MANAGER, UCO BANK, ZONAL OFFICER, BALASORE	RABI NARAYAN BEHERA VS	// ()
151	CONTC/0001593/2023	P.R.RAHUL VS BHABANI SHANKAR CHAYANI, COLLECTOR CUTTACK	RABI NARAYAN BEHERA VS	// ()
152	CRLA/0000255/2023	SALIKRAM DHURUA VS STATE OF ODISHA(VIG.)	S.S.RAY (2) VS	SAMBALPUR VIGILANCE /89 /2014 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) CT/0000034/2015
153	CRLA/0000256/2023	TARACHAND KEUT VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	DHARMABANDHA PS /67 /2022 ()
154	CRLA/0000257/2023	UCHHABA ROULA VS STATE OF ODISHA	DAYANIDHI PANIGRAHI VS	/ /0 ()
155	CRLA/0000258/2023	BIKI @ PRASANTA KUMAR SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	BANARAPAL /158 /2010 ()
156	CRLA/0000259/2023	SUNIL DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /61 /2019 ()
157	CRLA/0000260/2023	HINA BARADA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SHERAGADA /99 /2018 ()
158	CRLA/0000261/2023	NANDA @ BISWARANJAN SWAIN VS STATE OF ODISHA	BRAJA KISHOR NAYAK VS	BARI /34 /2023 ()
159	CRLLP/0000012/2023	STATE OF ODISHA	SOUBHAGYA KETAN NAYAK,A.G.A	// / /0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMA/0000068/2023	TUKUNA BHOI MANISH KUMAR	S.S.RAY 2	// / /0
		VS	VS	()
161	CRLMA/0000069/2023	STATE OF ODISHA DURYODHAN GHUTA	DURLLABHA RANJAN MISHRA	// ULLUNDA /52 /2014
		VS	VS	()
162	CRLMA/0000070/2023	STATE OF ODISHA JYOTSNARANI SAMANTA@MAJHI	APARESH BHOI	// BASTA /10 /2023
		VS	VS	()
163	CRLMA/0000071/2023	STATE OF ODISHA PRASANTA BEHERA	NETRANANDA BISWAL	// TANGI /215 /2022
		VS	VS	()
164	CRLMC/0001181/2023	STATE OF ODISHA HELAL SEIKH	RAJENDRA NARAYAN ROUT	// / /0
		VS	VS	()
165	CRLMC/0001182/2023	STATE OF ODISHA RAMAKANTA SWAIN	SUSHANTA KUMAR MISHRA	// PARADEEP /390 /2022
		VS	VS	()
166	CRLMC/0001183/2023	STATE OF ODISHA PURNA CHANDRA MALLIK	DEEPAK KUMAR SAHOO	J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001188/2022 MARSHAGHAI /52 /2023
		VS	VS	()
167	CRLMC/0001184/2023	STATE OF ODISHA TERA KALAS@RASANANDA KALAS	SANJIB KUMAR BHANJADEO	// KHURDA SADAR /61 /2023
		VS	VS	()
168	CRLMC/0001185/2023	STATE OF ODISHA TERA KALAS@RASANANDA KALAS	SANJIB KUMAR BHANJADEO	// KHURDA SADAR /62 /2023
		VS	VS	()
169	CRLMC/0001186/2023	STATE OF ODISHA TERA KALAS@RASANANDA KALAS	SANJIB KUMAR BHANJADEO	// KHURDA SADAR /63 /2023
		VS	VS	()
170	CRLMC/0001187/2023	STATE OF ODISHA RAJESH MUNDA	JUGALA KISHORE PANDA	// / /0
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0001188/2023	STATE OF ODISHA PRAFULLA BARIK VS	DURLLABHA RANJAN MISHRA VS	// BOUDH /260 /2022 ()
172	CRLMC/0001189/2023	STATE OF ODISHA DILLIP MUDULI VS	GOPINATH MISHRA VS	// NANDAPUR /39 /2009 ()
173	CRLMC/0001190/2023	STATE OF ODISHA BUDHADEV MAUKA VS	SUSANTA KUMAR BARAL VS	// / /0 ()
174	CRLMC/0001191/2023	STATE OF ODISHA RASHMI RANJAN ROUSTRAY VS	HIMANSU SEKHAR MISHRA VS	// BHANDARIPOKHARI /270 /2020 ()
175	CRLMC/0001192/2023	STATE OF ODISHA SAMARENDRA MOHANTY VS	ABINASH NAYAK VS	// / /0 ()
176	CRLMC/0001193/2023	STATE OF ODISHA ASHOK KUMAR SAHOO BABUNA@MANOJ SAHOO VS	SURYAKANTA DWIBEDI VS	// CHANDRASEKHARPUR /281 /2007 ()
177	CRLMC/0001194/2023	STATE OF ODISHA BIBHUTI BHUSAN MANDAL VS	SURYAKANTA DWIBEDI VS	// / /0 ()
178	CRLMC/0001195/2023	STATE OF ODISHA DILLIP KUMAR SAHOO ATAL BIHARI JENA VS	ASMIYA RANJAN MAJHI VS	// / /0 ()
179	CRLMC/0001196/2023	STATE OF ODISHA MUNA SUNA VS	KULDEEP MOHANTY VS	// UDITNAGAR /129 /2013 ()
180	CRLMC/0001197/2023	STATE OF ODISHA ISMILE JENA VS	SOUBHAGYA KUMAR DASH VS	// / /0 ()
181	CRLMC/0001198/2023	STATE OF ODISHA TERA KALAS@RASANANDA KALAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /64 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0001199/2023	TERA KALAS@RASANANDA KALAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /65 /2023 () //
183	CRLMC/0001200/2023	TERA KALAS@RASANANDA KALAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /66 /2023 () //
184	CRLMC/0001201/2023	BHAJAN MEHER VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	DHARAMGARH /151 /2021 () //
185	CRLMC/0001202/2023	GOBARDHAN BISWAL VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	TIRTOL /120 /2010 () //
186	CRLMC/0001203/2023	SARALA PADHI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /226 /2017 () //
187	CRLMC/0001204/2023	PARAS BISWAL VS STATE OF ODISHA	BIJOY DASMOHAPATRA VS	Bamapada (Industrial Area) /63 /2022 () //
188	CRLMC/0001205/2023	JIBAN@JIVAN BIKASH PATI VS STATE OF ODISHA	SHYAMANANDA JENA VS	JAJPUR TOWN /172 /2021 () //
189	CRLMC/0001206/2023	RANJUBALA MOHANTY VS STATE OF ODISHA	B.B.CHAMPATIRAY VS	GANIA /21 /2023 () //
190	CRLMC/0001207/2023	MOHAN KUMAR BHUYAN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	PANIKOILI /61 /2020 () //
191	CRLMC/0001208/2023	BISWAJIT JENA VS STATE OF ODISHA	B.B.CHAMPATIRAY VS	BALIANTA P.S. /264 /2022 () //
192	CRLMC/0001209/2023	KONARI RAMA RAO VS REPUBLIC OF INDIA	S.S.K.SUBUDHI VS	/ /0 () //
193	CRLMC/0001210/2023	JITENDRA BAI	MANOJ KUMAR PANDA	ANGUL TOWN /653 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMC/0001211/2023	STATE OF ODISHA BISWAMITRA PRADHAN	GOURI KUMAR RATH	// SASON /56 /2011
		VS	VS	()
195	CRLMC/0001212/2023	STATE OF ODISHA BAGA MAJHI@BISWAJIT MAJHI	PRADIPTA BEURA	// ATHGARH /216 /2014
		VS	VS	()
196	CRLMC/0001213/2023	STATE OF ODISHA MUNDA SAMAL	PRADIPTA BEURA	// ATHGARH /216 /2014
		VS	VS	()
197	CRLMC/0001214/2023	STATE OF ODISHA AFROJ@MD RASOOL	HARIPAD MOHANTY	// / /0
		VS	VS	()
198	CRLMC/0001215/2023	STATE OF ODISHA GAJENDRA MOHALI	MOHENDRA DALAI	// PATKURA /218 /2013
		VS	VS	()
199	CRLMC/0001216/2023	STATE OF ODISHA HIMANSHU SEKHAR MISHRA	DAYANANDA MOHAPATRA	// KAMAKHYANAGAR /128 /2017
		VS	VS	()
200	CRLMC/0001217/2023	STATE OF ODISHA NITISH PRASAD	AMITABH MISHRA	// MAHILA (BERHAMPUR) /53 /2022
		VS	VS	()
201	CRLMC/0001218/2023	STATE OF ODISHA CHHAYAKANT ACHARYA	SURYAKANTA DASH	// / /0
		VS	VS	()
202	CRLMC/0001219/2023	SAMITAV PANI KRISHAN KUMAR GOENKA	DEVASHIS PANDA	// / /0
		VS	VS	()
203	CRLMC/0001220/2023	REPUBLIC OF INDIA SUNIL KUMAR PRADHAN	SASANKA SEKHAR SATAPATHY	// COLLIERY /473 /2021
		VS	VS	()
204	CRLMC/0001221/2023	STATE OF ODISHA ASHISH KUMAR BARIK@ASHISH BARIK	RAKESH KUMAR DAS	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0001222/2023	STATE OF ODISHA BIJAYALAXMI PANDA VS	BIKASH MISHRA VS	// /0 ()
206	CRLMC/0001223/2023	STATE OF ODISHA BIJAYALAXMI PANDA VS	BIKASH MISHRA VS	// /0 ()
207	CRLMC/0001224/2023	STATE OF ODISHA BHARATI PATRA VS	MANOJ KUMAR MOHANTY VS	// VIGILANCE PS (BERHAMPUR) /43 /2010 ()
208	CRLMC/0001225/2023	STATE OF ODISHA(VIG.) HARIHARA SAHOO VS	LAXMAN PRADHAN VS	// /0 ()
209	CRLMC/0001226/2023	STATE OF ODISHA PRIYADIPTA PATTNAIK VS	TAPAN KUMAR SWAIN VS	// MARSHAGHAI /485 /2022 ()
210	CRLMP/0000476/2023	STATE OF ODISHA DAMODAR SAHOO VS	CHANDANA MISHRA VS	// /0 ()
211	CRLMP/0000477/2023	STATE OF ODISHA MANORAMA BISWAL VS	BIJAY KUMAR NAYAK VS	// /0 ()
212	CRLMP/0000478/2023	STATE OF ODISHA SASHI BHUSAN MOHAPATRA VS	GOUTAM ROUTRAY VS	// /0 ()
213	CRLMP/0000479/2023	STATE OF ODISHA SANJAYA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// /0 ()
214	CRLMP/0000480/2023	STATE OF ODISHA TUTU DAS VS	SANTOSH KUMAR MAHANTY VS	// /0 ()
215	CRLMP/0000481/2023	STATE OF ODISHA ALOK KUMAR PATNAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMP/0000482/2023	PRAFULLA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 0 //
217	CRLMP/0000483/2023	K.DILLI RAO ACHARI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	//0 0 //
218	CRLMP/0000484/2023	KALYANI NAYAK VS STATE OF ODISHA	SATYABRATA SENAPATI VS	//0 0 //
219	CRLMP/0000485/2023	SANTOSH KUMAR NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	//0 0 //
220	CRLMP/0000486/2023	SAJID KAMREJ VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	//0 0 //
221	CRLMP/0000487/2023	AKHANDALAMANI PRASAD PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 0 //
222	CRLMP/0000488/2023	TULIKA PRIYADARSHINI VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	//0 0 //
223	CRLREV/0000107/2023	BRUNDABAN SENAPATI VS STATE OF ODISHA	M.M.SWAIN VS	//0 0 //
224	CRLREV/0000108/2023	BISWAJIT MAHANA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SORO /234 /2020 0 //
225	CRLREV/0000109/2023	ARUPA BAG VS SUB-DIVISIONAL MAGISTRATE, DHARAMGARH	DEBABRATA DASH VS	//0 0 //
226	CRLREV/0000110/2023	BISWAJIT PATTNAİK VS STATE OF ODISHA	DEVASHIS PANDA VS	KHANDAGIRI P.S. /372 /2018 0 //
227	CRLREV/0000111/2023	BIJIN KUMAR RAY	SUDARSAN BEHERA	//0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	FAO/0000117/2023	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.	SEBASTIAN KUMAR SARANGI	//
		VS	VS	0
		PABITRA BHOI		//
229	FAO/0000118/2023	M/S. ORIENTAL INSURANCE CO.LTD.	SOMNATH ROY	//
		VS	VS	0
		BIBHUTI BHUSAN SAHOO		//
230	FAO/0000119/2023	THE D.M., M/S. NEW INDIA ASSURANCE CO. LTD.	SUBRAT SATPATHY	//
		VS	VS	0
		URMILA ROUT		//
231	FAO/0000120/2023	SANJAY KUMAR PATRA	PRADIPTA KISHORE BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
232	LAA/0000012/2023	LALLU SAGARIA @ BHARASAGARIA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		THE SPL. L.A.O., LOWER INDRA IRRIGATION PROJECT, KHARIAR		//
233	LAA/0000013/2023	NIRAKAR CHINDA @ BHUNJIA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		THE SPL. L.A.O., LOWER INDRA IRRIGN. PROJECT, KHARIAR		//
234	MACA/0000179/2023	AJAY KUMAR ROUT	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		NIRMAL CHANDRA RANA		//
235	MACA/0000180/2023	MAMATA RANA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		MANJULATA ROUT		//
236	MACA/0000181/2023	MINATI BHOI	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		SARAT KUMAR SAHU		//
237	MACA/0000182/2023	PURNA ROHIDAS	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		CHANDRA BHANU PADHAN		//
238	MACA/0000183/2023	M/S. NEW INDIA ASSURANCE CO .LTD.	SUBRAT SATPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	MACA/0000184/2023	SABITRA PANTH KSHIROD CHANDRA SAHOO VS	BIRANCHI NARAYAN RATH VS	// // 0
240	MACA/0000185/2023	SUDIP KUMAR SAHOO AMRUTA ROUT VS	JAGABANDHU SAHU VS	// // 0
241	MACA/0000186/2023	NILAMADHAB PANDA THE NEW INDIA ASSURANCE CO. LTD. VS	BIJOY DASMOHAPATRA VS	// // 0
242	MACA/0000187/2023	HEMALATA NAYAK GOPABANDHU SAHU VS	KAPILA CHARAN NAYAK VS	// // 0
243	MACA/0000188/2023	ANITA KARAKARIA JUGESWAR DANG VS	KAPILA CHARAN NAYAK VS	// // 0
244	MACA/0000189/2023	LALCHAND AGARWAL THE B.M., MAGMA G.I.CO. LTD. VS	ADAM ALI KHAN VS	// // 0
245	MACA/0000190/2023	SUDHA JAIPURIA MAGMA HDI G.I.CO. LTD. VS	ADAM ALI KHAN VS	// // 0
246	MACA/0000191/2023	KALPANA MAJHI THE ORIENTAL INSURANCE CO. LTD. VS	ADAM ALI KHAN VS	// // 0
247	MATA/0000071/2023	PUSPA MAHANANDA HARA PRASAD PADHY VS	MANORANJAN MISHRA VS	// // 0
248	RPFAM/0000075/2023	KALPANA PADHY MRUTUNJAYA MOHAPATRA @ MRUTUNJOY MOHAPATRA VS	SOUBHAGYA KUMAR DASH VS	// // 0
249	RPFAM/0000076/2023	ANITA MISHRA DEBAKANTA MOHAPATRA VS	GOPAL KRUSHNA MOHANTY VS	// // 0
		RANJUSHREE ROUT		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	RPFAM/0000077/2023	BABITA BEHERA VS RAJESH KUMAR KAHALI	BRUNDABAN ROUT VS	// 0 //
251	RPFAM/0000078/2023	SAMBIT KUMAR PANDA VS SRADHANJALI PANDA	SHIB SHANKAR MOHANTY VS	// 0 //
252	RPFAM/0000079/2023	SUDARSAN MALLICK VS SUNATI MALLICK	LAXMAN PRADHAN VS	// 0 //
253	RSA/0000090/2023	GOPINATH BANDHA VS BAIRAGI BANDHA	SUKANTA KUMAR NAYAK VS	// 0 //
254	RVWPET/0000067/2023	SOUMITRA DUTTA VS JAYDEEP DUTTA	SUMITRA MOHANTY VS	// 0 //
255	STAPL/0000001/2023	M/S. MANGTURAM SARALIA FOODS PVT. LTD. VS DY. COMMNR. OF SALES TAX, BBSR.	PRAKASH KUMAR JENA VS	// 0 //
256	TRP(C)/0000094/2023	TAPASWINI JENA VS RAMESH JENA	RABI NARAYAN PANDA VS	// 0 //
257	TRP(C)/0000095/2023	MONALISA DAS VS SRIKUMAR ROUTRAY	PRASANTA KUMAR NAYAK VS	// 0 //
258	TRP(C)/0000096/2023	SANGITA DHAL VS SIBAPRASAD TANGA	CHITTARANJAN BAIRISAL VS	// 0 //
259	WA/0000446/2023	STATE OF ODISHA VS RABINDRANATH MISHRA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
260	WA/0000447/2023	BHAWANIPATNA CENTRAL COOPERATIVE BANK LTD. VS RASMITA SASINI	BAIDHARA SAHOO VS	// 0 //
261	WA/0000448/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WA/000449/2023	DHARANIDHAR PATTANAYAK STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
263	WA/000450/2023	PADMANAV ACHARYA PADMABATI SAHOO	MANOJ KUMAR MOHANTY	//
		VS	VS	0
264	WP(C)/0006784/2023	STATE OF ODISHA RATIKANTA PARHI	BIRAJA PRASANNA DAS	//
		VS	VS	0
265	WP(C)/0006785/2023	STATE OF ODISHA NITYANANDA BEHERA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
266	WP(C)/0006786/2023	STATE OF ODISHA RAKA DAS	DR.PURUSOTTAM CHULI	//
		VS	VS	0
267	WP(C)/0006787/2023	STATE OF ODISHA HEMANT KUMAR CHHOTARAY	DR.PURUSOTTAM CHULI	//
		VS	VS	0
268	WP(C)/0006788/2023	STATE OF ODISHA BHUPENDRA NARAYAN MOHANTY	DAYANANDA MOHAPATRA	//
		VS	VS	0
269	WP(C)/0006789/2023	PRESIDING OFFICER, LABOUR COURT, JEYPORE DR. KISHORE CHANDRA MOHAPATRA	SOUMYA MISHRA	//
		VS	VS	0
270	WP(C)/0006790/2023	UNION OF INDIA STATE OF ODISHA	ISHWAR MOHANTY, A.S.C.	//
		VS	VS	0
271	WP(C)/0006791/2023	RUIBARI MURMU KADAMBINI SINGH	NIRMAL CHANDRA DAS	//
		VS	VS	0
272	WP(C)/0006792/2023	COLLECTOR CUM D.M.PURI JAYADEEP ROUT	NIRMAL CHANDRA DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0006793/2023	COLLECTOR CUM D.M.PURI BHAGABAN JENA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0 //
274	WP(C)/0006794/2023	MADAN MOHAN NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
275	WP(C)/0006795/2023	SURESH CHANDRA PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
276	WP(C)/0006796/2023	ALAMASETY DASARATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
277	WP(C)/0006797/2023	ABHIRAM MALL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
278	WP(C)/0006798/2023	ABHIRAM MANTHAN VS DISTRICT JUDGE, JAGATSINGHPUR	SADASIVA PATRA VS	// 0 //
279	WP(C)/0006799/2023	M/S KORAPUT DAIRY, BBSR VS AO, PNB, BERHAMPUR	SUBRAT MISHRA VS	// 0 //
280	WP(C)/0006800/2023	ASHOK KUMAR DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
281	WP(C)/0006801/2023	BISWAJIT DAS VS REGISTRAR, CIVIL COURTS, JAGATSINGHPUR	AGASTI KANUNGO VS	// 0 //
282	WP(C)/0006802/2023	BHUBANESWAR MAHATO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
283	WP(C)/0006803/2023	JAGANNATH MOHANTY VS REGISTRAR, CIVIL COURTS, JAGATSINGHPUR	AGASTI KANUNGO VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0006804/2023	RABI NARAYAN PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
285	WP(C)/0006805/2023	RASMITA PARBAT VS STATE OF ODISHA	MAHES DAS VS	// 0 //
286	WP(C)/0006806/2023	BISWAJIT MUDULI VS REGISTRAR, CIVIL COURTS, JAGATSINGHPUR	AGASTI KANUNGO VS	// 0 //
287	WP(C)/0006807/2023	NALINI DAS VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
288	WP(C)/0006808/2023	PRASANTA KUMAR DAS @ PRASANTA DAS VS STATE OF ODISHA	MAHES DAS VS	// 0 //
289	WP(C)/0006809/2023	SIMANCHAL MAHARANA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
290	WP(C)/0006810/2023	BANITA PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
291	WP(C)/0006811/2023	PRAKASH CHANDRA SAHU VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
292	WP(C)/0006812/2023	M/S SWAGATIKA INFRA AND LOGISTICS, JAJPUR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
293	WP(C)/0006813/2023	BHABESH PATNAIK VS CGM (TECH) AND REGIONAL OFFICE, ODISHA, NHAI LTD., BBSR	DINESH KUMAR PANDA VS	// 0 //
294	WP(C)/0006814/2023	BHAGBAN MALIK VS STATE OF ODISHA	PRASANTA KUMAR GIRI VS	// 0 //
295	WP(C)/0006815/2023	ATASI ROUT	BHAGABAN BEHERA	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0006816/2023	GANJAM MANPOWER AND SECURITY SERVICES PV	UNESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0006817/2023	BAIDHAR MALIK	PRASANTA KUMAR GIRI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0006818/2023	HIRALAL BHOI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0006819/2023	RABINDRA MALIK	PRASANTA KUMAR GIRI	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0006820/2023	SURYANARAYAN BAGARTI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0006821/2023	KHEMA GHIBELA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0006822/2023	ADIKANDA SAHOO	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		CHAIRMAN CUM MD, MCL. BURLA		//
303	WP(C)/0006823/2023	AKSHAYA KUMAR MALIK	PRASANTA KUMAR GIRI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0006824/2023	SUMIT KUMAR LENKA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0006825/2023	PRATIMA BEHERA	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0006826/2023	SUBASH SUNANI	SAILABALA JENA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0006827/2023	REGIONAL PROVIDENT FUND COMMNR. BBSR ICHHA BIHARI DEB, PURI VS PURI KONARK DEVELOPMENT AUTHORITY, PURI	AJIT CHANDRA MOHAPATRA VS	// // 0 //
308	WP(C)/0006828/2023	SUDARSHAN ROUT VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
309	WP(C)/0006829/2023	SANTOSH KUMAR KALET VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
310	WP(C)/0006830/2023	PUSPALATA DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
311	WP(C)/0006831/2023	SUBASH SUNANI VS REGIONAL PROVIDENT FUND COMMNR. BBSR	SAILABALA JENA VS	// 0 //
312	WP(C)/0006832/2023	MAHENDRANATH PARIDA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
313	WP(C)/0006833/2023	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
314	WP(C)/0006834/2023	BAIKUNTHANATH SAMAL VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
315	WP(C)/0006835/2023	NIRAKAR GHADAI VS STATE OF ODISHA	S.P.NATH VS	// 0 //
316	WP(C)/0006836/2023	PUSPANJALI SAHOO VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
317	WP(C)/0006837/2023	RANJIT KUMAR BEURIA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0006838/2023	ASHOK KUMAR DAS VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
319	WP(C)/0006839/2023	SUNANDA KUMAR SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
320	WP(C)/0006840/2023	BANSIDHAR BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
321	WP(C)/0006841/2023	CHITARANJAN SAHOO VS ODISHA STATE SEEDS CORP. LTD.	BANSHIDHAR SATAPATHY VS	// 0 //
322	WP(C)/0006842/2023	M/S RADHAKRUSHNA PUBLICATIONS, BBSR VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
323	WP(C)/0006843/2023	TAPASWINI SAGAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
324	WP(C)/0006844/2023	AF ENTERPRISES LTD., NEW DELHI VS STATE OF ODISHA	AKASH BHUYAN VS	// 0 //
325	WP(C)/0006845/2023	ARADRA KUMAR BAG VS STATE OF ODISHA	M/S.BIBHU PRASAD TRIPATHY, R.ACHARY, N.BARIK,/S.R.PATI KUNAL KUMAR SWAIN	// 0 //
326	WP(C)/0006846/2023	M/S.HEMANTA KUMAR MOHANTY VS THE COMMNR. CT AND GST, ODISHA, CUTTACK	MUKESH AGARWAL VS	// 0 //
327	WP(C)/0006847/2023	BINAYA KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
328	WP(C)/0006848/2023	MANGARAJ PANDA VS SECY. TO GOVT. WATER RESOURCES DEPT, BBSR	NIROJ KUMAR MAHAPATRA VS	// 0 //
329	WP(C)/0006849/2023	LALIT KUMAR GARTIA	KUNAL KUMAR SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0006850/2023	JAYANTI CHAYU PATNAIK	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0006851/2023	PITABAS MAHAKUD	NIROJ KUMAR MAHAPATRA	//
		VS	VS	0
		THE SECY. TO GOVT. AGRICULTURAL AND FARMERS EMPOWERMENT DEPT, BBSR		//
332	WP(C)/0006852/2023	ROHITA KUMAR MAHAKUR	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0006853/2023	LALA SANAT KUMAR RAY		//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0006854/2023	M/S RANJAN SETH, SAMBALPUR	ARUP KUMAR PANDA	//
		VS	VS	0
		ADDL. STATE TAX OFFICER, CT AND GST CIRCLE II, SAMBALPUR		//
335	WP(C)/0006855/2023	SREE METALIKS LIMITED	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		THE TAX RECOVERY OFFICER-CUM-ADDL, BARBIL		//
336	WP(C)/0006856/2023	CHITRASEN BARIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0006857/2023	SN JYOTI ASSOCIATES PVT LTD. BBSR	JAYDEEP PAL	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, CUTTACK		//
338	WP(C)/0006858/2023	PRADEEP KUMAR MOHAPATRA	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0006859/2023	SN JYOITI ASSOCIATES PVT. LTD, BBSR	JAYDEEP PAL	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, CUTTACK		//
340	WP(C)/0006860/2023	SN JYOTI ASSOCIATES PVT. LTD. BBSR	JAYDEEP PAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		STATE TRANSPORT AUTHORITY, CUTTACK		//
341	WP(C)/0006861/2023	RAJASIS SAHOO	DAYANIDHI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
342	WP(C)/0006862/2023	RABINDRANATH SETHI	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		AO CUM CM, UNION BANK OF INDIA, BERHAMPUR		//
343	WP(C)/0006863/2023	SN JYOTI ASSOCIATES PVT. LTD. BBSR	JAYDEEP PAL	//
		VS	VS	0
		STA, CUTTACK		//
344	WP(C)/0006864/2023	DOLAMANI SAHU	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
345	WP(C)/0006865/2023	SN JYOTI ASSOCIATES PVT. LTD. BBSR	JAYDEEP PAL	//
		VS	VS	0
		S.T.A, CUTTACK		//
346	WP(C)/0006866/2023	HEMENDRA MOHANTA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
347	WP(C)/0006867/2023	FARZANA TABASSUM	RAMESH CHANDRA BEHERA	//
		VS	VS	0
		THE VICE CHAIRMAN, CUTTACK DEVELOPMENT AUTHORITY		//
348	WP(C)/0006868/2023	BHAGYABAN SA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
349	WP(C)/0006869/2023	ZOPYROS TECHNOLOGY PVT LTD. BBSR	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		COMMNR. CT AND GST. CUTTACK		//
350	WP(C)/0006870/2023	PRASANNA KUMAR BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
351	WP(C)/0006871/2023	LAMA CHOUDHURY	SANJAY KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0006872/2023	PRASANT KUMAR NAIK VS THE COLLECTOR AND DISTRICT MAGISTRATE ANGUL	SAROJ RANJAN SUBUDHI VS	// 0 //
353	WP(C)/0006873/2023	BINAYA BEHERA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
354	WP(C)/0006874/2023	LATIF MOHAMMAD VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
355	WP(C)/0006875/2023	SUMITRA NAIK VS THE COLLECTOR AND DM. ANGUL	SAROJ RANJAN SUBUDHI VS	// 0 //
356	WP(C)/0006876/2023	RAKESH DARAK VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
357	WP(C)/0006877/2023	HEMANTA KUMAR RAY VS ROMANI DAS @ RAY	PRATYUSHA NAIDU VS	// 0 //
358	WP(C)/0006878/2023	ASHOK KUMAR SAHOO VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
359	WP(C)/0006879/2023	PRAMILA BARIK VS THE COLLECTOR, GANJAM	SANJAY KUMAR PRADHAN VS	// 0 //
360	WP(C)/0006880/2023	MAHENDRA BISWAL VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //
361	WP(C)/0006881/2023	BHAGABAN PRADHAN VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
362	WP(C)/0006882/2023	RAMESH CHANDRA DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
363	WP(C)/0006883/2023	BARUN @ BARUNA BEHERA	MANOJ KUMAR BALASAMANTA	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0006884/2023	RAMESH YADAV	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0006885/2023	PURNA CHANDRA SAHOO	DILLIP KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0006886/2023	MANOJ KUMAR SAHU	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
367	WP(C)/0006887/2023	JYOTSHNA RANI DAS	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0006888/2023	RAMESH NAYAK	DILLIP KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0006889/2023	KHURDA MUNICIPALITY, KHURDA	SUBHA BIKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0006890/2023	GEETANJALI PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0006891/2023	M/S BHIMASEN ROUT	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF CT AND GST, ODISHA		//
372	WP(C)/0006892/2023	BRAJA KISHORE @ BRAJA PRADHAN	DILLIP KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0006893/2023	RADHARAMAN MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0006894/2023	M/S DIBAKAR TURUK, KORAPUT	BHABANI PRASAD MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0006895/2023	THE COMMISSIONER OF CT AND GST, ODISHA M/S. P.K. ORES PVT. LTD. BBSR VS	SIDDHESWAR BAUG VS	// // ()
376	WP(C)/0006896/2023	CGIT CUM LABOUR COURT, EPF AND MP ACT, BBSR M/S.NIRMANI ENGINEERS AND CONSTRUCTIONS PVT.LTD. BBSR VS	KANTANIBHAR ROY CHOUDHURY VS	// // ()
377	WP(C)/0006897/2023	COMMNR. OF CT AND GST, CUTTACK M/S. JANMEJAYA NAYAK, CUTTACK VS	BHABANI PRASAD MOHANTY VS	// // ()
378	WP(C)/0006898/2023	THE COMMISSIONER OF CT AND GST, ODISHA M/S SURENDRA PRADHAN, NAYAGARH VS	BHABANI PRASAD MOHANTY VS	// // ()
379	WP(C)/0006899/2023	THE CT AND GST OFFICER, NAYAGARH CIRCLE AKSHYA BISWAL VS	SATYABRATA SENAPATI VS	// // ()
380	WP(C)/0006900/2023	STATE OF ODISHA ASWINEE KUMAR BISWAL VS	SHASHI BHUSAN JENA VS	// // ()
381	WP(C)/0006901/2023	STATE OF ODISHA BIRANCHI PRASAD PANDA VS	AKSHAYA KUMAR PANDEY VS	// // ()
382	WP(C)/0006902/2023	STATE OF ODISHA PRASAN KUMAR ROUT VS	PRASANTA KUMAR MISHRA VS	// // ()
383	WP(C)/0006903/2023	STATE OF ODISHA SATRUGHNA ROUT VS	SHASHI BHUSAN JENA VS	// // ()
384	WP(C)/0006904/2023	STATE OF ODISHA MUKTIKANTA SAHOO VS	LAXMINARAYAN PATEL VS	// // ()
385	WP(C)/0006905/2023	AO, UNION BANK OF INDIA, BALASORE SUDHANSU SEKHAR SAMAL VS	KISHORE KUMAR JENA VS	// // ()
		CHIEF ENGINEER, RURAL WORKS I, ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0006906/2023	ISWARI PRASAD DASH VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
387	WP(C)/0006907/2023	KABITA NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
388	WP(C)/0006908/2023	BRAJA KISHORE PATTNAIK VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
389	WP(C)/0006909/2023	DRAUPADI MOHANTY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
390	WP(C)/0006910/2023	PRAMOD KUMAR SETHY VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
391	WP(C)/0006911/2023	SURJYA KUMAR SATPATHY VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
392	WP(C)/0006912/2023	PRAVAT ROUT VS REGIONAL MANAGER, RBI, BBSR	BRAJA KISHOR NAYAK VS	// 0 //
393	WP(C)/0006913/2023	GOPINATH BEHERA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
394	WP(C)/0006914/2023	SARAT KUMAR MISHRA VS THE NEW INDIA ASSURANCE COMPANY LTD.PURI	SAILABALA JENA VS	// 0 //
395	WP(C)/0006915/2023	PRIYANKA PRIYADARSHINI ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
396	WP(C)/0006916/2023	M/S.GALAXY BAR AND RESTAURANT, NAYAGARH VS STATE OF ODISHA	RUDRA PRASAD KAR VS	// 0 //
397	WP(C)/0006917/2023	JASASMITA ACHARYA	BITAS KUMAR SWAIN	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0006918/2023	ABI HARIJAN	JATESWAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0006919/2023	BANESWAR KISAN	MANORANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0006920/2023	ODISHA GRAMYA BANK, ITAMATI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0006921/2023	M/S BHIMASEN ROUT	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMISSIONER OF CT AND GST,ODISHA		//
402	WP(C)/0006922/2023	M/S.SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCES SEPT. BHADRAK		//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0006923/2023	SARAT HARIJAN	JATESWAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0006924/2023	ODISHA GRAMYA BANK, ITAMATI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0006925/2023	ISWAR SAHOO	NIRANJAN LENKA	//
		VS	VS	0
		ESTATE OFFICER CUM PROJECT OFFICER, TALCEHR		//
406	WP(C)/0006926/2023	HADIBANDHU MAJHI	AKSHYANGSHU SEKHAR NANDY	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0006927/2023	SACHIDANANDA PARIDA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0006928/2023	SYED DILSAD ALLI	NIRANJAN LENKA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0006929/2023	STATE OF ODISHA PRABIR KUMAR HARICHANDAN VS	SUDHIR KUMAR MALLICK VS	// // ()
410	WP(C)/0006930/2023	STATE OF ODISHA MAMATA HARIJAN VS	JATESWAR NAYAK VS	// // ()
411	WP(C)/0006931/2023	STATE OF ODISHA MANJULATA SAMANTARAY VS	AMIT PRASAD BOSE VS	// // ()
412	WP(C)/0006932/2023	ELECTION OFFICER CUM BLOCK DEVELOPMENT OFFICER, KENDRAPARA BALAKRUSHNA SAHU VS	JATESWAR NAYAK VS	// // ()
413	WP(C)/0006933/2023	STATE OF ODISHA BIJAYALAXMI PRADHAN VS	PABITRA KUMAR NAYAK VS	// // ()
414	WP(C)/0006934/2023	STATE OF ODISHA MANORAMA DASH VS	PRASANNA KUMAR DASH VS	// // ()
415	WP(C)/0006935/2023	STEEL AUTHORITY OF INDIA LTD. SUNDARGARH M/S BHIMASEN ROUT VS	KSHIROD KUMAR SAHOO VS	// // ()
416	WP(C)/0006936/2023	COMMISSIONER OF CT AND GST,ODISHA SIMANCHAL HARIJAN VS	JATESWAR NAYAK VS	// // ()
417	WP(C)/0006937/2023	STATE OF ODISHA BARMA MUNDA VS	PABITRA KUMAR NAYAK VS	// // ()
418	WP(C)/0006938/2023	STATE OF ODISHA FAKIR SETHI VS	ABHAYA KUMAR BEHERA VS	// // ()
419	WP(C)/0006939/2023	STATE OF ODISHA SRIRAM HARIJAN VS	JATESWAR NAYAK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0006940/2023	HRUSIKESH ROUT VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	// 0 //
421	WP(C)/0006941/2023	MAGNUM SEA FOODS LTD., BBSR VS ADJUDICATING AUTHORITY, CUTTACK	ANAND CHANDRA SWAIN VS	// 0 //
422	WP(C)/0006942/2023	SANJUKTA SAHOO VS THE ADDL. CT AND GST OFFICER, CUTTACK II	UPASANA BAL VS	// 0 //
423	WP(C)/0006943/2023	ASKARI NAYAK VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAYA VS	// 0 //
424	WP(C)/0006944/2023	BANSIDHAR AND ILA PANDA FOUNDATION, BBSR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
425	WP(C)/0006945/2023	SHRABANI @ SAHABANI MAJHI @ NAYAK VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS	// 0 //
426	WP(C)/0006946/2023	KEDAR GOUDA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //
427	WP(C)/0006947/2023	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. BBSR VS DEEPAK KUMAR JENA	ADARSH KHAN VS	// 0 //
428	WP(C)/0006948/2023	SREE METALIKS LIMITED VS TAX RECOVERY OFFICER CUM ADDL. REGIONAL TRANSPORT OFFICER, BARBIL	KSHIROD KUMAR SAHOO VS	// 0 //
429	WP(C)/0006949/2023	NIHARIKA SAMANTARAY VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
430	WP(C)/0006950/2023	BIMAL CHANDRA DASH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
431	WP(C)/0006951/2023	M/S. VEDICA VENTURES PVT.LTD., ROURKELA	ASHOK PANIGRAHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0006952/2023	M/S. VODAFONE IDEA LTD.,KOLKATA	ADHIRAJ MOHANTY	//
		VS	VS	0
		ASST. COMMISSIONER OF INCOME TAX (TDS), BBSR		//
433	WP(C)/0006953/2023	M/S.RELIABLE SECURITY AND INTELLIGENCE SERVICES PVT.LTD.,KOLKATA	ADHIRAJ MOHANTY	//
		VS	VS	0
		CHAIRMAN CUM MD, OPTCL, BBSR		//
434	WP(C)/0006954/2023	M/S VODAFONE IDEA LTD., KOLKATA	ADHIRAJ MOHANTY	//
		VS	VS	0
		ASST. COMMNR. OF INCOME TAX TDS CIRCLE, BBSR		//
435	WP(C)/0006955/2023	M/S. VODAFONE IDEA LTD.,KOLKATA	ADHIRAJ MOHANTY	//
		VS	VS	0
		ASST. COMMISSIONER OF INCOME TAX (TDS), BBSR		//
436	WP(C)/0006956/2023	M/S VODAFONE IDEA LTD., KOLKATA	ADHIRAJ MOHANTY	//
		VS	VS	0
		ASST. COMMNR. OF INCOME TAX TDS, BBSR		//
437	WP(C)/0006957/2023	DAMAYANTI SAHOO	RAMAKANTA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0006958/2023	PRADEEP KUMAR SAHOO	RAMAKANTA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0006959/2023	M/S. GANJAM MAN POWER AND SECURITY SERVICES PVT.LTD.,Bhubaneswar	SRVYABATA MOHANTY	//
		VS	VS	0
		CHAIRMAN-CUM-MD,OPTCL		//
440	WP(C)/0006960/2023	MADHU SUDAN PADHI	SOUMYA MISHRA	//
		VS	VS	0
		GOVT OF ODISHA		//
441	WP(C)/0006961/2023	SUDESH KUMAR SEN	SOUMYA MISHRA	//
		VS	VS	0
		INDIAN BANK		//
442	WPCRL/0000030/2023	SUKANTI MISHRA	ARJUNA CHARANA BEHERA	//0
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WPCRL/0000031/2023	STATE OF ODISHA BABURAM GIRI VS	ANIL KUMAR DAS VS	// / /0 ()
444	WPCRL/0000032/2023	STATE OF ODISHA DILLIP KUMAR MAJHI VS	SUBHRANSU BHUSAN MOHANTY VS	// / /0 ()
445	ABLAPL/0002355/2023	STATE OF ODISHA ANNAPURNA JENA VS	GURUPRASAD BEHERA VS	// BASTA /64 /2023 ()
446	ABLAPL/0002356/2023	STATE OF ODISHA JAYANTI MANGAL VS	GURUPRASAD BEHERA VS	// BASTA /64 /2023 ()
447	ABLAPL/0002357/2023	STATE OF ODISHA CHANDAN SAHOO VS	GURU PRASAD BEHERA VS	// BASTA /64 /2023 ()
448	ABLAPL/0002358/2023	STATE OF ODISHA BISU @ BISWANATH DAS VS	GURU PRASAD BEHERA VS	// BASTA /64 /2023 ()
449	ABLAPL/0002359/2023	STATE OF ODISHA DIBAKAR BEHERA VS	SAMBEET PATTANAYAK VS	// ASTARANGA /34 /2023 ()
450	ABLAPL/0002360/2023	STATE OF ODISHA BIKASH RANA VS	JEET SWARUP SAMAL VS	// BARANGA /55 /2023 ()
451	ABLAPL/0002361/2023	STATE OF ODISHA SASWAT KUMAR PATI VS	SATYAJIT MOHAPATRA VS	// BINIKA /20 /2023 ()
452	ABLAPL/0002362/2023	STATE OF ODISHA JITENDRA BARA VS	TANMAYA KUMAR MOHANTY VS	// AIR FIELD P.S. /41 /2023 ()
453	ABLAPL/0002363/2023	STATE OF ODISHA SIDHARTH BARIK @ KAPILA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// KUJANGA /105 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0002364/2023	ANATH CHARAN NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /53 /2007 () //
455	ABLAPL/0002365/2023	PRAMOD SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /9 /2023 () //
456	ABLAPL/0002366/2023	MITU DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /99 /2023 () //
457	ABLAPL/0002367/2023	LAXMAN PRADHAN VS STATE OF ODISHA	PARSURAM PANDA VS	BALASORE SADAR /57 /2023 () //
458	ABLAPL/0002368/2023	UDHAB BAG VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /92 /2023 () //
459	ABLAPL/0002369/2023	PINTU DIGAL @ GOBINDA DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TIKABALI /14 /2023 () //
460	ABLAPL/0002370/2023	LEHERU SETH @ NEHERU SETH VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	LARAMBA /181 /2022 () //
461	ABLAPL/0002371/2023	RASMITA BAG VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	TITILAGARH /8 /2023 () //
462	ABLAPL/0002372/2023	HRUDA @ HRUDAYA RANJAN SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	CANTONMENT ROAD /40 /2023 () //
463	ABLAPL/0002373/2023	RASHMI RANJAN SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	CANTONMENT ROAD /40 /2023 () //
464	ABLAPL/0002374/2023	SANKAR @ DUSMANTA NAIK VS STATE OF ODISHA	ADITI HOTA VS	N.T.P.C. /16 /2023 () //
465	ABLAPL/0002375/2023	SUDHA @ SUDHAKAR MAJHI	ADITI HOTA	CHHENDIPADA /52 /2013

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0002376/2023	SABITA MAHANA	AMULYA RATNA PANDA	KAMARDA /27 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0002377/2023	MANOJ KUMAR RANA @ TUNA	AMULYA RATNA PANDA	SAHADEV KHUNTA /63 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0002378/2023	MANOJ KUMAR ROUL	RAJENDRA KUMAR DASH	BHADRAK TOWN /127 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0002379/2023	SUBAL BHUE	KIRTAN DANG	PUINTALA /251 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0002380/2023	RAJESH KUMAR MAHAPATRA	SIDHARTHA DAS	JUJUMURA /16 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0002381/2023	TUNA SWAIN	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0002382/2023	RUDRA PRASAD DASH	PRAVAT RANJAN SUTAR	NIKIRAI /60 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0002383/2023	JAGANNATH DASH	MANAS RANJAN MOHANTY	BHADRAK TOWN /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0002384/2023	RAMESH ROUT	AFRAAZ SUHAIL	ABHAYACHANDPUR /53 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0002385/2023	RAGHU NANDAN SAHU	HEMANTA KUMAR MUND	DHANUPALI /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0002386/2023	RAJA @ RAJA KHAN	SAPAN KUMAR LENKA	MANGALA BAG /274 /2022
		VS	VS	J.M.F.C,CUTTACK(Cuttack)

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0002387/2023	STATE OF ODISHA SHASHIKANTA BEHERA VS	BISWAJIT PASAYAT VS	GR/0001412/2022 BADAMBADI /67 /2023 ()
478	ABLAPL/0002388/2023	STATE OF ODISHA SUGYANA PAL VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /42 /2023 ()
479	ABLAPL/0002389/2023	STATE OF ODISHA DRAUPAD KUMAR PANDA VS	ABHISHEK DASH VS	// DHENKANAL SADAR /119 /2023 ()
480	ABLAPL/0002390/2023	STATE OF ODISHA KUMUDA CHANDRA SAMANTARAY VS	BISWAJIT NAYAK VS	// NAYAGARH SADAR /13 /2023 ()
481	ABLAPL/0002391/2023	STATE OF ODISHA MANA @ SUDHANSU NAYAK VS	BIKRAM KESHARI RAJ VS	// JAGATPUR /554 /2022 ()
482	ABLAPL/0002392/2023	STATE OF ODISHA BIJAYA JATA VS	ASHOK KUMAR SARANGI VS	// SUKINDA /30 /2023 ()
483	ABLAPL/0002393/2023	STATE OF ODISHA KALYAN KUMAR BARIK VS	ARIJEET MISHRA VS	// CAPITAL P.S. /12 /2023 ()
484	ABLAPL/0002394/2023	STATE OF ODISHA SURAJ @ KAMALAKANTA PATTANAYAK VS	BIJAYA KUMAR RAGADA VS	// DHAMA /22 /2023 ()
485	ABLAPL/0002395/2023	STATE OF ODISHA RUGDHAR NAIK VS	JNYANANANDA PANDA VS	// THUAMUL RAMPUR /51 /2022 ()
486	ABLAPL/0002396/2023	STATE OF ODISHA BIPIN KUMAR SAHOO VS	DEEPAK RANJAN PARIDA VS	// KENDRAPARA SADAR /202 /2023 ()
487	ABLAPL/0002397/2023	STATE OF ODISHA RAMAKANTA JENA VS	PRADEEP KUMAR DAS VS	// NANDIPADA /55 /2007 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0002398/2023	TULSIRAM SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	barpalli /78 /2023 () //
489	ABLAPL/0002399/2023	SIDHESWAR MOHAPATRA @ BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /27 /2023 () //
490	ABLAPL/0002400/2023	SARAT CHANDRA SWAIN VS STATE OF ODISHA	RAMDAS ACHARY VS	LAHUNIPADA /221 /2021 () //
491	ABLAPL/0002401/2023	SANGRAM KESHARI PRADHAN VS STATE OF ODISHA	GYANALOKA MOHANTY VS	ERASAMA /206 /2022 () //
492	ABLAPL/0002402/2023	MATA HANSDAH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KAPTIPADA /47 /2019 () //
493	ABLAPL/0002403/2023	JAGABANDHU MUDULI VS STATE OF ODISHA	SRIDHAR RATH VS	/ /0 () //
494	ABLAPL/0002404/2023	BIRENDRA KUSUM VS STATE OF ODISHA	SURENDRA MOHANTY VS	KUCHINDA /0025 /2023 () //
495	ABLAPL/0002405/2023	BHIMASEN BEHERA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	GHASIPURA /41 /2023 () //
496	ABLAPL/0002406/2023	CHITTA RANJAN BEHERA VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	BIDANASI /37 /2023 () //
497	ABLAPL/0002407/2023	RANJAN KUMAR BEHERA VS STATE OF ODISHA	GOURI KUMAR RATH VS	DHAULI PS /10 /2021 () //
498	ABLAPL/0002408/2023	BATA DAS @ BATAKRUSHNA DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	TIHIDI /65 /2023 () //
499	ABLAPL/0002409/2023	EMMA @ MD IMRAN NAUMANI	SAMIR KUMAR MISHRA	BALASORE TOWN /51 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :06/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0002410/2023	DEEPAK KUMAR MAHAPATRA @ DIPAK KUMAR MOHAPATRA	DEBENDRA KUMAR DHAR	PARJANG /82 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0002411/2023	SRITAM DEHURY	DEBENDRA KUMAR DHAR	PARJANG /84 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0002412/2023	MADHUSMITA DAS @ HAPI PATRA	SUBAS CHANDRA PALAI	SORO /110 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0002413/2023	JOZIA @ JOGENDRA BEHERA	DEEPAK KUMAR DAS	PURI TOWN /76 /2023
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0002414/2023	AMIEL SABAR	AMIT BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0002415/2023	CHANDAN SARAF	SURYA NARAYAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0002416/2023	RANJAN KUMAR BILAS	NIKUNJA KUMAR ROUT	BANSADA /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0002417/2023	RAGHUNATH LENKA	PRAMOD KUMAR JENA	SINGLA /38 /2023
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0002418/2023	KRUTIBASH BEHERA	PRADIPTA BEURA	ATHGARH /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0002419/2023	MAMATA SAMAL	PRAJNA SARITA MOHANTY	BALIAPAL /86 /2021
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0002420/2023	TARUN KUMAR DASH	ABHISHEK DASH	CYBER CRIME AND ECONOMIC OFFENCE /3 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0002421/2023	STATE OF ODISHA UDHABA CHARAN NAYAK VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /245 /2022 ()
512	ABLAPL/0002422/2023	STATE OF ODISHA DEBENDRA NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// ERASAMA /470 /2022 ()
513	ABLAPL/0002423/2023	STATE OF ODISHA CHINMAYA @ JITENDRA NAYAK VS	SURYAKANTA DASH VS	// SARANAKUL /138 /2022 ()
514	ABLAPL/0002424/2023	STATE OF ODISHA RANJAN KUMAR SWAIN VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /65 /2023 ()
515	ABLAPL/0002425/2023	STATE OF ODISHA SUBHAKANTA DAS @ NILAMADHAB DAS VS	PRAVASH CHANDRA JENA VS	// JALESWAR /64 /2023 ()
516	ABLAPL/0002426/2023	STATE OF ODISHA PAPI @ AMIYA RANJAN SWAIN VS	JAYADEBA BEHERA VS	// BANSADA /74 /2023 ()
517	ABLAPL/0002427/2023	STATE OF ODISHA TRILOCHAN BEHERA VS	BHABANI SHANKAR RAYAGURU VS	// GHASIPURA /41 /2023 ()
518	ABLAPL/0002428/2023	STATE OF ODISHA BANAMALI OJHA VS	MRUGANKA MAULI PATNAIK VS	// BALIPATNA /103 /2019 ()
519	ABLAPL/0002429/2023	STATE OF ODISHA KAILASH PRADHAN VS	MANORANJAN PADHI VS	// PURI SADAR /34 /2023 ()
520	ABLAPL/0002430/2023	STATE OF ODISHA KAMINI CHAMPATI VS	PRAFULLA KUMAR KHATEI VS	// KHURDA MODEL /133 /2023 ()
521	ABLAPL/0002431/2023	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	SOUBHAGYA SWAIN VS	// ANANDAPUR /23 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0002432/2023	BALARAM DAS VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHOUDWAR /56 /2023 () //
523	ABLAPL/0002433/2023	SANTOSH BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /110 /2023 () //
524	ABLAPL/0002434/2023	NIRMAL CHANDRA PANDA VS STATE OF ODISHA(VIG.)	MANOJ KUMAR PATI VS	CUTTACK VIGILANCE /2 /2023 () //
525	ABLAPL/0002435/2023	NARAN MALIK @ NARAYAN MALIK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	TANGI /33 /2023 () //
526	ABLAPL/0002436/2023	GOPINATH BEHERA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	GHASIPURA /41 /2023 () //
527	ABLAPL/0002437/2023	SUJIT KUMAR PRUSTY VS STATE OF ODISHA	PRADIPTA VARMA VS	BHUBAN /54 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :06/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 STAPL/1/2023	M/S. MANGTURAM SARALIA FOODS PVT. LTD.-MP	PRAKASH KUMAR JENA
2	2/2023 STAPL/1/2023	M/S. MANGTURAM SARALIA FOODS PVT. LTD.-MP	PRAKASH KUMAR JENA
3	3/2023 STAPL/1/2023	M/S. MANGTURAM SARALIA FOODS PVT. LTD.-MP	PRAKASH KUMAR JENA
4	4/2023 CMPAT/4/2002	A.B.S.SPINNING ORISS-MP	
5	7/2023 CRLLP/12/2023	STATE OF ODISHA-MP	SOUBHAGYA KETAN NAYAK,A.G.A
6	15/2023 ARBA/2/2023	SOURAV SEKHAR BEHERA-MP	
7	15/2023 TRPCRL/15/2023	PRASHANT KUMAR DASH-MP	RAJJEET ROY
8	18/2023 WPC(OA)/973/2016	BIJAY KUMAR MOHAPATRA-MP	
9	29/2023 JCRLA/61/2022	UTTAM GURU-MP	ADV.
10	30/2023 JCRLA/61/2022	UTTAM GURU-MP	ADV.
11	37/2023 LAA/37/2022	KULAMANI MEHER-MP	
12	38/2023 LAA/12/2023	LALLU SAGARIA @ BHARASAGARIA-MP	BIJAYA KUMAR BEHERA 1
13	39/2023 LAA/13/2023	NIRAKAR CHINDA @ BHUNJIA-MP	BIJAYA KUMAR BEHERA 1
14	72/2023 CMAPL/188/2023	KAILASH CHANDRA SWAIN-MP	SANTOSH KUMAR DWIVEDY
15	73/2023 CMAPL/6/2011	BALMUKUNDA BHOI-MP	M/S P.K.MOHANTY
16	74/2023 CMAPL/191/2023	TARULATA SAMAL-MP	ADV.
17	80/2023 RVWPET/67/2023	SOUMITRA DUTTA-MP	SUMITRA MOHANTY
18	81/2023 MATA/71/2023	HARA PRASAD PADHY-MP	MANORANJAN MISHRA
19	85/2023 RPFAM/75/2023	MRUTUNJAYA MOHAPATRA @ MRUTUNJOY MOHAPATRA-MP	SOUBHAGYA KUMAR DASH
20	86/2023 RPFAM/76/2023	DEBAKANTA MOHAPATRA-MP	GOPAL KRUSHNA MOHANTY
21	87/2023 RPFAM/79/2023	SUDARSAN MALLICK-MP	LAXMAN PRADHAN
22	87/2023 CONTC/3033/2022	ARTTATRANA SARANGI-MP	
23	88/2023 CONTC/7871/2022	D. RAMULU @ D. RAMULU SWAMI-MP	
24	89/2023 CONTC/5615/2022	PARTHA SARATHI SARANGI-MP	M/S. ALOK KUMAR PANDA
25	91/2023 CRLMP/485/2023	SANTOSH KUMAR NAIK-MP	MANOJ KUMAR PANDA
26	108/2023	TAPASWINI JENA-MP	RABI NARAYAN PANDA

27	TRP(C)/94/2023 109/2023	MONALISA DAS-MP	PRASANTA KUMAR NAYAK
28	TRP(C)/95/2023 110/2023	NIRUPAMA MOHANTY-MP	J.N.PANDA
29	TRP(C)/389/2022 111/2023	SANGITA DHAL-MP	CHITTARANJAN BAIRISAL
30	TRP(C)/96/2023 170/2023	BRUNDABAN SENAPATI-MP	M.M.SWAIN
31	CRLREV/107/2023 171/2023	BISWAJIT MAHANA-MP	ARJUNA CHARANA BEHERA
32	CRLREV/108/2023 172/2023	ARUPA BAG-MP	DEBABRATA DASH
33	CRLREV/109/2023 173/2023	NARAYAN PRASAD BAL-MP	MANOJ KUMAR NAYAK
34	CRLREV/99/2023 174/2023	BISWAJIT PATNAIK-MP	DEVASHIS PANDA
35	CRLREV/110/2023 175/2023	BIJIN KUMAR RAY-MP	SUDARSAN BEHERA
36	CRLREV/111/2023 184/2023	B.M.,M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
37	FAO/42/2023 185/2023	NEETU JAIN-MP	DEEPALI MAHAPATRA
38	FAO/328/2022 186/2023	BHAIRABA CHANDRA ROUT-MP	DEEPALI MAHAPATRA
39	FAO/411/2022 187/2023	NIKHAT PERWEEN-MP	DEEPALI MAHAPATRA
40	FAO/710/2020 188/2023	RABINDRA NATH JENA-MP	M/S.CHINMAY CHOUDHURY
41	FAO/284/2012 189/2023	RABINDRA NATH JENA-MP	M/S.CHINMAY CHOUDHURY
42	FAO/284/2012 190/2023	RABINDRA NATH JENA-MP	M/S.CHINMAY CHOUDHURY
43	FAO/284/2012 191/2023	THE D.M., M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SUBRAT SATPATHY
44	FAO/119/2023 192/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
45	FAO/68/2023 209/2023	KAMALA NAYAK-MP	MAHESWAR MOHANTY
46	RSA/65/2023 210/2023	KAILASH SWAIN-MP	P.K.SAHOO
47	RSA/170/2020 211/2023	RAMESH CHANDRA RAY-MP	TRILOCHAN DASH
48	RSA/377/2022 212/2023	CHHABINDRA MALLICK-MP	U.C MISHRA
49	RSA/220/2020 232/2023	ASHOK KUMAR KHANDELWAL-MP	SOUMYA MISHRA
50	CMP/241/2023 233/2023	CHIEF GENERAL MANAGER @ GENERAL MANAGER, MAHARASHI MOHAPATRA LTD, SAMBALPUR-MP	MAHARASHI MOHAPATRA
51	CMP/245/2023 234/2023	CHIEF GENERAL MANAGER @ GENERAL MANAGER, MAHARASHI MOHAPATRA LTD, SAMBALPUR-MP	MAHARASHI MOHAPATRA
52	CMP/245/2023 235/2023	GITANJALI NAYAK-MP	SUVASHISH PATTANAİK
53	CMP/246/2023 236/2023	SIBARAM PARIDA-MP	BIGHNARAJ RATH
54	CMP/247/2023 237/2023	MIHIR KUMAR LENKA-MP	KSHETRABASI MOHANTY
55	CMP/248/2023 238/2023	PRIYANKA SAHOO-MP	MAHARASHI MOHAPATRA
56	CMP/249/2023 239/2023	SANDHYARANI DAS-MP	BIBEKANANDA BHUYAN
57	CMP/251/2023 240/2023	BANCHHANIDHI PANDA-MP	SOUGAT DASH
	CMP/253/2023		

58	241/2023 CMP/255/2023	PRAVAT NALINI BEHERA-MP	ABINASH ROUSTRAY
59	331/2023 MACA/87/2019	D.M.,LEGAL TP CLAIM CELL,BHARATI AXA G.I.CO.LTD.- MR. KALPATARU PANIGRAHI	
60	332/2023 MACA/87/2019	D.M.,LEGAL TP CLAIM CELL,BHARATI AXA G.I.CO.LTD.- MR. KALPATARU PANIGRAHI	
61	333/2023 MACA/88/2019	D.M.,LEGAL TP CLAIM CELL,BHARATI AXA G.I.CO.LTD.- MR. KALPATARU PANIGRAHI	
62	334/2023 MACA/88/2019	D.M.,LEGAL TP CLAIM CELL,BHARATI AXA G.I.CO.LTD.- MR. KALPATARU PANIGRAHI	
63	335/2023 MACA/89/2019	D.M.,LEGAL TP CLAIM CELL,BHARATI AXA G.I.CO.LTD. MRP KALPATARU PANIGRAHI	
64	336/2023 MACA/89/2019	D.M.,LEGAL TP CLAIM CELL,BHARATI AXA G.I.CO.LTD. MRP KALPATARU PANIGRAHI	
65	337/2023 MACA/179/2023	AJAY KUMAR ROUT-MP	PRADEEP KUMAR MISHRA
66	338/2023 MACA/179/2023	AJAY KUMAR ROUT-MP	PRADEEP KUMAR MISHRA
67	339/2023 MACA/180/2023	MAMATA RANA-MP	PRADEEP KUMAR MISHRA
68	340/2023 MACA/182/2023	PURNA ROHIDAS-MP	PRADEEP KUMAR MISHRA
69	341/2023 MACA/182/2023	PURNA ROHIDAS-MP	PRADEEP KUMAR MISHRA
70	342/2023 MACA/181/2023	MINATI BHOI-MP	PRADEEP KUMAR MISHRA
71	343/2023 MACA/183/2023	M/S. NEW INDIA ASSURANCE CO .LTD.-MP	SUBRAT SATPATHY
72	344/2023 MACA/184/2023	KSHIROD CHANDRA SAHOO-MP	BIRANCHI NARAYAN RATH
73	345/2023 MACA/185/2023	AMRUTA ROUT-MP	JAGABANDHU SAHU
74	346/2023 MACA/84/2023	THE DIVL. MANAGER, RELIANCE G.I.CO. LTD.-MP	G.P DUTTA
75	347/2023 MACA/116/2023	THE DIVL. MANAGER, RELIANCE G.I.CO. LTD.-MP	G.P DUTTA
76	348/2023 MACA/186/2023	THE NEW INDIA ASSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
77	349/2023 MACA/188/2023	JUGESWAR DANG-MP	KAPILA CHARAN NAYAK
78	350/2023 MACA/189/2023	THE B.M., MAGMA G.I.CO. LTD.-MP	ADAM ALI KHAN
79	351/2023 MACA/190/2023	MAGMA HDI G.I.CO. LTD.-MP	ADAM ALI KHAN
80	352/2023 MACA/191/2023	THE ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
81	380/2023 BLAPL/9297/2022	RANJITA SAHU-MP	CHANDANA MISHRA
82	381/2023 BLAPL/11249/2022	BIJAY ORAM-MP	S.S.RAY (2)
83	382/2023 BLAPL/139/2023	RAHUL @ BITHAL MUKHI-MP	
84	383/2023 BLAPL/250/2023	DAMU CHALLAN-MP	RAJIB LOCHAN PATTNAIK
85	384/2023 BLAPL/1348/2023	KISHOR TIRKEY-MP	UMAKANTA BARIK
86	385/2023 BLAPL/2949/2022	GAGAN BIHARI MISHRA-MP	
87	386/2023 BLAPL/12833/2022	DEBENDRA SWAIN-MP	BICHITRA NARAYAN SATAPATHY
88	520/2023 ABLAPL/8020/2022	SANJUKTA BEHERA-MP	
89	521/2023	BUDATA MOHAN RAO-MP	

90	ABLAPL/14703/2020 522/2023	ADITYA PRASAD MAHALA-MP	SURYAKANTA DWIBEDI
91	ABLAPL/1614/2022 523/2023	SUJIT @ SUJITI LENKA-MP	
92	ABLAPL/1323/2023 524/2023	RAJA @ ABHISEK JENA-MP	
93	ABLAPL/9947/2020 554/2023	SALIKRAM DHURUA-MP	S.S.RAY (2)
94	CRLA/255/2023 555/2023	SALIKRAM DHURUA-MP	S.S.RAY (2)
95	CRLA/255/2023 556/2023	UCHHABA ROULA-MP	DAYANIDHI PANIGRAHI
96	CRLA/257/2023 557/2023	UCHHABA ROULA-MP	DAYANIDHI PANIGRAHI
97	CRLA/257/2023 558/2023	UCHHABA ROULA-MP	DAYANIDHI PANIGRAHI
98	CRLA/258/2023 559/2023	BIKI @ PRASANTA KUMAR SAHU-MP	SUDEEP KUMAR SARANGI
99	CRLA/258/2023 560/2023	BIKI @ PRASANTA KUMAR SAHU-MP	SUDEEP KUMAR SARANGI
100	CRLA/108/2019 561/2023	BAILOCHAN BEHERA-MP	SATYABRATA MOHANTY
101	CRLA/259/2023 562/2023	SUNIL DIGAL-MP	SURYAKANTA DWIBEDI
102	CRLA/259/2023 563/2023	SUNIL DIGAL-MP	SURYAKANTA DWIBEDI
103	CRLA/183/2023 564/2023	SANKAR MALLIK-MP	SAMARENDRA MOHANTY
104	CRLMC/1182/2023 827/2023	RAMAKANTA SWAIN-MP	SUSHANTA KUMAR MISHRA
105	CRLMC/1184/2023 828/2023	TERA KALAS@RASANANDA KALAS-MP	SANJIB KUMAR BHANJADEO
106	CRLMC/1185/2023 829/2023	TERA KALAS@RASANANDA KALAS-MP	SANJIB KUMAR BHANJADEO
107	CRLMC/1186/2023 830/2023	TERA KALAS@RASANANDA KALAS-MP	SANJIB KUMAR BHANJADEO
108	CRLMC/1191/2023 831/2023	RASHMI RANJAN ROUSTRAY-MP	HIMANSU SEKHAR MISHRA
109	CRLMC/1192/2023 832/2023	SAMARENDRA MOHANTY-MP	ABINASH NAYAK
110	CRLMC/1194/2023 833/2023	BIBHUTI BHUSAN MANDAL-MP	SURYAKANTA DWIBEDI
111	CRLMC/1197/2023 834/2023	ISMILE JENA-MP	SOUBHAGYA KUMAR DASH
112	CRLMC/86/2023 835/2023	SURENDRA YADAV-MP	
113	CRLMC/71/2023 836/2023	SURENDRA YADAV-MP	
114	CRLMC/1198/2023 837/2023	TERA KALAS@RASANANDA KALAS-MP	SANJIB KUMAR BHANJADEO
115	CRLMC/1199/2023 838/2023	TERA KALAS@RASANANDA KALAS-MP	SANJIB KUMAR BHANJADEO
116	CRLMC/1200/2023 839/2023	TERA KALAS@RASANANDA KALAS-MP	SANJIB KUMAR BHANJADEO
117	CRLMC/1202/2023 840/2023	GOBARDHAN BISWAL-MP	DOLAGOBINDA MOHAPATRA
118	CRLMC/1203/2023 841/2023	SARALA PADHI-MP	SUSANTA KUMAR TRIPATHY
119	CRLMC/1205/2023 842/2023	JIBAN@JIVAN BIKASH PATI-MP	SHYAMANANDA JENA
120	CRLMC/1206/2023 843/2023	RANJUBALA MOHANTY-MP	B.B.CHAMPATIRAY

121	844/2023 CRLMC/1207/2023	MOHAN KUMAR BHUYAN-MP	ASHOK KUMAR BEHERA
122	845/2023 CRLMC/1208/2023	BISWAJIT JENA-MP	B.B.CHAMPATIRAY
123	846/2023 CRLMC/1216/2023	HIMANSHU SEKHAR MISHRA-MP	DAYANANDA MOHAPATRA
124	847/2023 CRLMC/1218/2023	CHHAYAKANT ACHARYA-MP	SURYAKANTA DASH
125	848/2023 CRLMC/1219/2023	KRISHAN KUMAR GOENKA-MP	DEVASHIS PANDA
126	849/2023 CRLMC/1222/2023	BIJAYALAXMI PANDA-MP	BIKASH MISHRA
127	850/2023 CRLMC/1223/2023	BIJAYALAXMI PANDA-MP	BIKASH MISHRA
128	851/2023 CRLMC/1224/2023	BHARATI PATRA-MP	MANOJ KUMAR MOHANTY
129	852/2023 CRLMC/1225/2023	HARIHARA SAHOO-MP	LAXMAN PRADHAN
130	853/2023 CRLMC/1226/2023	PRIYADIPTA PATTNAIK-MP	TAPAN KUMAR SWAIN
131	1109/2023 WA/352/2023	SANANDA MEHER-MP	
132	1110/2023 WA/352/2023	SANANDA MEHER-MP	
133	1111/2023 WA/71/2022	DOLAGOVINDA SAHOO-MP	SOUMYA MISHRA
134	1112/2023 WA/447/2023	BHAWANIPATNA CENTRAL COOPERATIVE BANK LTD.,-	HAIDHARA SAHOO
135	1113/2023 WA/447/2023	BHAWANIPATNA CENTRAL COOPERATIVE BANK LTD.,-	HAIDHARA SAHOO
136	1114/2023 WA/446/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
137	1115/2023 WA/446/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
138	1116/2023 WA/446/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
139	1117/2023 WA/448/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
140	1118/2023 WA/448/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
141	1119/2023 WA/448/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
142	1120/2023 WA/449/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
143	1121/2023 WA/449/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
144	1122/2023 WA/449/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
145	3023/2023 WP(C)/6784/2023	RATIKANTA PARHI-MP	BIRAJA PRASANNA DAS
146	3024/2023 WP(C)/6785/2023	NITYANANDA BEHERA-MP	SUSHANTA KUMAR MISHRA
147	3025/2023 WP(C)/6785/2023	NITYANANDA BEHERA-MP	SUSHANTA KUMAR MISHRA
148	3026/2023 WP(C)/6788/2023	BHUPENDRA NARAYAN MOHANTY-MP	DAYANANDA MOHAPATRA
149	3027/2023 WP(C)/6798/2023	ABHIRAM MANTHAN-MP	SADASIVA PATRA
150	3028/2023 WP(C)/6790/2023	STATE OF ODISHA-MP	ISHWAR MOHANTY, A.S.C.
151	3029/2023 WP(C)/6799/2023	M/S KORAPUT DAIRY, BBSR-MP	SUBRAT MISHRA
152	3030/2023	BISWAJIT DAS-MP	AGASTI KANUNGO

153	WP(C)/6801/2023 3031/2023	JAGANNATH MOHANTY-MP	AGASTI KANUNGO
154	WP(C)/6803/2023 3032/2023	BISWAJIT MUDULI-MP	AGASTI KANUNGO
155	WP(C)/6806/2023 3033/2023	B.MOHAN PATRA-MP	GOPAL PRASAD JENA
156	WP(C)/29115/2022 3034/2023	PITABASHA NAYAK-MP	SUBHASREE MOHANTY
157	WP(C)/5978/2021 3035/2023	PRADIPTA KUMAR SETHI-MP	SUBHASREE MOHANTY
158	WP(C)/5972/2021 3036/2023	BHAGBAN MALIK-MP	PRASANTA KUMAR GIRI
159	WP(C)/6814/2023 3037/2023	ATASI ROUT-MP	BHAGABAN BEHERA
160	WP(C)/6815/2023 3038/2023	BAIDHAR MALIK-MP	PRASANTA KUMAR GIRI
161	WP(C)/6817/2023 3039/2023	BAIDHAR MALIK-MP	PRASANTA KUMAR GIRI
162	WP(C)/6817/2023 3040/2023	RABINDRA MALIK-MP	PRASANTA KUMAR GIRI
163	WP(C)/6819/2023 3041/2023	RABINDRA MALIK-MP	PRASANTA KUMAR GIRI
164	WP(C)/6819/2023 3042/2023	AKSHAYA KUMAR MALIK-MP	PRASANTA KUMAR GIRI
165	WP(C)/6823/2023 3043/2023	AKSHAYA KUMAR MALIK-MP	PRASANTA KUMAR GIRI
166	WP(C)/6823/2023 3044/2023	BISWAJIT DAS-MP	AGASTI KANUNGO
167	WP(C)/6801/2023 3045/2023	ICHA BIHARI DEB, PURI-MP	AJIT CHANDRA MOHAPATRA
168	WP(C)/6827/2023 3046/2023	MAHENDRANATH PARIDA-MP	CHIRANJEEV BIDYABHUSHAN
169	WP(C)/6832/2023 3047/2023	NIRAKAR GHADEI-MP	S.P.NATH
170	WP(C)/6835/2023 3048/2023	MAHABIR PRASAD AGARWALLA-MP	MONOMOY BASU
171	WP(C)/2366/2023 3049/2023	SOURAV SEKHAR BEHERA-MP	
172	WP(C)/1095/2023 3050/2023	PURANDAR PRADHAN-MP	RABINDRA NATH DEBATA
173	WP(C)/3736/2023 3051/2023	M/S RADHAKRUSHNA PUBLICATIONS, BBSR-MP	SUDEEP KUMAR SARANGI
174	WP(C)/6842/2023 3052/2023	AF ENTERPRISES LTD., NEW DELHI-MP	AKASH BHUYAN
175	WP(C)/6844/2023 3053/2023	RABINDRA KUMAR BEHERA-MP	PRABHAT KUMAR DASH
176	WP(C)/6474/2020 3054/2023	ARADRA KUMAR BAG-MP	KUNAL KUMAR SWAIN
177	WP(C)/6845/2023 3055/2023	BINAYA KUMAR PANDA-MP	KUNAL KUMAR SWAIN
178	WP(C)/6847/2023 3056/2023	LALIT KUMAR GARTIA-MP	KUNAL KUMAR SWAIN
179	WP(C)/6849/2023 3057/2023	ROHITA KUMAR MAHAKUR-MP	KUNAL KUMAR SWAIN
180	WP(C)/6852/2023 3058/2023	M/S RANJAN SETH, SAMBALPUR-MP	ARUP KUMAR PANDA
181	WP(C)/6854/2023 3059/2023	KANHU CHARAN MISHRA-MP	
182	WP(C)/28555/2021 3060/2023	CHITRASEN BARIK-MP	KUNAL KUMAR SWAIN
183	WP(C)/6856/2023 3061/2023	WAVEBIT INFRA TECH PVT. LTD., ANGUL-MP	SABYASACHI PANDA
	WP(C)/6651/2023		

184	3062/2023 WP(C)/6862/2023	RABINDRANATH SETHI-MP	SANTOSH KUMAR MAHANTY
185	3063/2023 WP(C)/6864/2023	DOLAMANI SAHU-MP	KUNAL KUMAR SWAIN
186	3064/2023 WP(C)/24420/2019	CHINMAY SAMANTRAY-MP	
187	3065/2023 WP(C)/6867/2023	FARZANA TABASSUM-MP	RAMESH CHANDRA BEHERA
188	3066/2023 WP(C)/6855/2023	SREE METALIKS LIMITED-MP	KSHIROD KUMAR SAHOO
189	3067/2023 WP(C)/6868/2023	BHAGYABAN SA-MP	KUNAL KUMAR SWAIN
190	3068/2023 WP(C)/6342/2023	TRIMUL KUMAR REDDY-MP	DEBASIS TRIPATHY
191	3069/2023 WP(C)/6870/2023	PRASANNA KUMAR BEHERA-MP	KUNAL KUMAR SWAIN
192	3070/2023 WP(C)/32344/2021	AMULYA OJHA-MP	PRATYUSHA NAIDU
193	3071/2023 WP(C)/33184/2021	SRIKANTA KUMAR PANDA-MP	DAYANANDA MOHAPATRA
194	3072/2023 WP(C)/6877/2023	HEMANTA KUMAR RAY-MP	PRATYUSHA NAIDU
195	3073/2023 WP(C)/6879/2023	PRAMILA BARIK-MP	SANJAY KUMAR PRADHAN
196	3074/2023 WP(C)/6886/2023	MANOJ KUMAR SAHU-MP	PRASANNA KUMAR MISHRA
197	3075/2023 WP(C)/19059/2022	SUBHASISH SAHOO-MP	
198	3076/2023 WP(C)/6889/2023	KHURDA MUNICIPALITY, KHURDA-MP	SUBHA BIKASH PANDA
199	3077/2023 WP(C)/6893/2023	RADHARAMAN MOHANTY-MP	DURGESH NARAYAN RATH
200	3078/2023 WP(C)/6894/2023	M/S DIBAKAR TURUK, KORAPUT-MP	BHABANI PRASAD MOHANTY
201	3079/2023 WP(C)/6894/2023	M/S DIBAKAR TURUK, KORAPUT-MP	BHABANI PRASAD MOHANTY
202	3080/2023 WP(C)/4600/2023	M/S.MEERA HOSPITAL, OMP SQUARE-MP	TUSAR KUMAR MISHRA
203	3081/2023 WP(C)/8379/2015	M/S.BALASORE ALLOYS LTD.-MP	
204	3082/2023 WP(C)/6895/2023	M/S. P.K. ORES PVT. LTD. BBSR-MP	SIDDHESWAR BAUG
205	3083/2023 WP(C)/32740/2022	DR.SAMBHU PANIGRAHI-MP	GOPAL PRASAD JENA
206	3084/2023 WP(C)/6897/2023	M/S. JANMEJAYA NAYAK, CUTTACK-MP	BHABANI PRASAD MOHANTY
207	3085/2023 WP(C)/6897/2023	M/S. JANMEJAYA NAYAK, CUTTACK-MP	BHABANI PRASAD MOHANTY
208	3086/2023 WP(C)/6898/2023	M/S SURENDRA PRADHAN, NAYAGARH-MP	BHABANI PRASAD MOHANTY
209	3087/2023 WP(C)/6891/2023	M/S BHIMASEN ROUT-MP	KSHIROD KUMAR SAHOO
210	3088/2023 WP(C)/36676/2022	M/S KOTAK MAHINDRA BANK LTD., BBSR-MP	SILABHADRA SASTRY
211	3089/2023 WP(C)/6918/2023	ABI HARIJAN-MP	JATESWAR NAYAK
212	3090/2023 WP(C)/6925/2023	ISWAR SAHOO-MP	NIRANJAN LENKA
213	3091/2023 WP(C)/6923/2023	SARAT HARIJAN-MP	JATESWAR NAYAK
214	3092/2023 WP(C)/6928/2023	SYED DILSAD ALLI-MP	NIRANJAN LENKA
215	3093/2023	MAMATA HARIJAN-MP	JATESWAR NAYAK

216	WP(C)/6930/2023 3094/2023	M/S BHIMASEN ROUT-MP	KSHIROD KUMAR SAHOO
217	WP(C)/6921/2023 3095/2023	PRABIR KUMAR HARICHANDAN-MP	SUDHIR KUMAR MALLICK
218	WP(C)/6929/2023 3096/2023	MANJULATA SAMANTARAY-MP	AMIT PRASAD BOSE
219	WP(C)/6931/2023 3097/2023	BALAKRUSHNA SAHU-MP	JATESWAR NAYAK
220	WP(C)/6932/2023 3098/2023	BIJAYALAXMI PRADHAN-MP	PABITRA KUMAR NAYAK
221	WP(C)/6933/2023 3099/2023	DR.PRABHAT KUMAR PADHI-MP	BISWABIHARI MOHANTY
222	WP(C)/41062/2021 3100/2023	SIMANCHAL HARIJAN-MP	JATESWAR NAYAK
223	WP(C)/6936/2023 3101/2023	DWARIKA MOHAN DAS-MP	BISWABIHARI MOHANTY
224	WP(C)/40903/2021 3102/2023	DR. MONALISA BEHERA-MP	BISWABIHARI MOHANTY
225	WP(C)/1531/2022 3103/2023	DR. IPSITA MISHRA-MP	BISWABIHARI MOHANTY
226	WP(C)/1506/2022 3104/2023	TIRYAK KUMAR SAMANT-MP	BISWABIHARI MOHANTY
227	WP(C)/1495/2022 3105/2023	DR.JYOTIPRABHA MISHRA-MP	BISWABIHARI MOHANTY
228	WP(C)/41060/2021 3106/2023	SRIRAM HARIJAN-MP	JATESWAR NAYAK
229	WP(C)/6939/2023 3107/2023	DR.TAPAN KUMAR PALAI-MP	BISWABIHARI MOHANTY
230	WP(C)/41050/2021 3108/2023	BINOD KUMAR JENA-MP	BISWABIHARI MOHANTY
231	WP(C)/41047/2021 3109/2023	HRUSIKESH ROUT-MP	PRAVAT RANJAN SUTAR
232	WP(C)/6940/2023 3110/2023	SUBAL BEHERA-MP	M/S.D.ROUTRAY
233	WP(C)/9761/2012 3111/2023	M/S BHIMASEN ROUT-MP	KSHIROD KUMAR SAHOO
234	WP(C)/6935/2023 3112/2023	SISIRA KUMAR NAYAK-MP	SHASHI BHUSAN JENA
235	WP(C)/32917/2022 3113/2023	RABINDRANATH BHOI-MP	
236	WP(C)/152/2023 3114/2023	MAGNUM SEA FOODS LTD., BBSR-MP	ANAND CHANDRA SWAIN
237	WP(C)/6941/2023 3117/2023	DHANESWAR PANDA-MP	MANAS PATI
238	WP(C)/32622/2022 3118/2023	MANOJ KUMAR MOHARANA-MP	
239	WP(C)/9682/2019 3119/2023	GAGAN KUMAR PARIDA-MP	ACHYUTANANDA PATTANAİK
240	WP(C)/30062/2022 3120/2023	SHAKTI PRASAD MISHRA-MP	SIDHESWAR MALLİK
241	WP(C)/29894/2022 3121/2023	SHRABANI @ SAHABANI MAJHI @ NAYAK-MP	SUSHIL KUMAR PATNAİK
242	WP(C)/6945/2023 3122/2023	BANSIDHAR AND ILA PANDA FOUNDATION, BBSR-MP	SATYA SMRUTI MOHANTY
243	WP(C)/6944/2023 3123/2023	KEDAR GOUDA-MP	PRADIPTA KISHORE BHUYAN
244	WP(C)/6946/2023 3124/2023	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., BBSR-MP	ABIR MALLI KHAN
245	WP(C)/6947/2023 3125/2023	ANJALI PANDA-MP	
246	WP(C)/143/2023 3126/2023	GITA ROUT-MP	AKHAYA BISWAL
	WP(C)/14706/2022		

247	3127/2023 WP(C)/6898/2023	M/S SURENDRA PRADHAN, NAYAGARH-MP	BHABANI PRASAD MOHANTY
248	3128/2023 WP(C)/6949/2023	NIHARIKA SAMANTARAY-MP	SUBHADUTTA ROUSTRAY
249	3129/2023 WP(C)/4146/2023	SYED EZAZ AHMAD-MP	
250	3130/2023 WP(C)/6948/2023	SREE METALIKS LIMITED-MP	KSHIROD KUMAR SAHOO
251	3131/2023 WP(C)/6951/2023	M/S. VEDICA VENTURES PVT.LTD., ROURKELA-MP	ASHOK PANIGRAHI
252	3132/2023 WP(C)/6953/2023	M/S.RELIABLE SECURITY AND INTELLIGENCE SERVICE, PATYABRATA MOHANTY	SATYABRATA MOHANTY
253	3133/2023 WP(C)/6959/2023	M/S. GANJAM MAN POWER AND SECURITY SERVICE PVT.LTD., PATYABRATA MOHANTY	SATYABRATA MOHANTY